

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006724/2020	MUNA MAJHI VS STATE OF ODISHA	SIBO SANKAR MISHRA VS	JEYPORE TOWN /219 /2020 () //
2	BLAPL/0006725/2020	TRINATH HARIJAN @ MAJHI @ DIBYARANJAN SIBO SANKAR MISHRA VS STATE OF ODISHA	SIBO SANKAR MISHRA VS	BORIGUMMA /144 /2019 () //
3	BLAPL/0006726/2020	KRUSHNA SWAIN @ KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SANJAY-2 VS	GANGAPUR (ASKA) /59 /2003 () //
4	BLAPL/0006727/2020	CHHATRAPATI NAIK VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /150 /2018 () //
5	BLAPL/0006728/2020	SURESH SAGARIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /5 /2019 () //
6	BLAPL/0006729/2020	CHUDARAM SETH @ CHUDAMANI SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	barpalli /223 /2020 () //
7	BLAPL/0006730/2020	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /176 /2020 () //
8	BLAPL/0006731/2020	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /170 /2020 () //
9	BLAPL/0006732/2020	RAJU TIRKEY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /54 /2018 () //
10	BLAPL/0006733/2020	JOHN BAHADUR VS STATE OF ODISHA	RANJAN KUMAR MOHANTY VS	PAPADAHANDI /108 /2020 () //
11	BLAPL/0006734/2020	SHANKARA@ SANKAR MALLIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NILGIRI /17 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0006735/2020	AMIT @ BABLU ROUT VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /115 /2020 () //
13	BLAPL/0006736/2020	KARAN NETAM VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /226 /2019 () //
14	BLAPL/0006737/2020	BOBBILI KESHAVA@ B. KESAVA RAO VS STATE OF ODISHA	B.R.TRIPATHY VS	KASINAGAR /72 /2020 () //
15	BLAPL/0006738/2020	SACHINDRA SATPATHY VS STATE OF ODISHA	S.S.RAY-2 VS	HEMGIR /126 /2016 () //
16	BLAPL/0006739/2020	RAJENDRA PALAKA@ KUCHALA VS STATE OF ODISHA	B.R.TRIPATHY VS	CHANDILI /189 /2019 () //
17	BLAPL/0006740/2020	PRUTHIRAJ MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /173 /2020 () //
18	BLAPL/0006741/2020	PRUTHIRAJ MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /181 /2020 () //
19	BLAPL/0006742/2020	MANASH TURUK @ MANAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /59 /2020 () //
20	BLAPL/0006743/2020	SHAIK SIRAJ VS STATE OF ODISHA	H.S.MISHRA VS	NABARANGAPUR TOWN /322 /2017 () //
21	BLAPL/0006744/2020	SURAJ @ TINKUDU PARDIA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /356 /2020 () //
22	BLAPL/0006745/2020	PRUTHIRAJ MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /168 /2020 () //
23	BLAPL/0006746/2020	HAREKRISHNA@HAREKRUSHNA MALLICK	SIDDHARTHA SAMAL	BARANGA /89 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006747/2020	HITU @ JYOTIRANJAN TRIPATHY	SATYABRATA PANDA	GAISILET /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006748/2020	RAKESH DAS	SATYANARAYAN MISHRA	BASTA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006749/2020	UJJAL KUMAR PRADHAN	SATYANARAYAN MISHRA	OUPADA /55 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006750/2020	SUNIL KUMAR KAR	SANTOSH KUMAR NANDA	SUKINDA /79 /2016
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006751/2020	CHARANSINGH NAIK	SURESH KUMAR JENA	MAHULPADA /24 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006752/2020	SK. NASIM BOX @ SALIM	SOURANSU ROUT	SPL.TASK FORCE /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006753/2020	SOURAV DAS @ MANTOSH SARKAR @ SOURAV DAS	ARINDAM MISHRA	MARINE PS AT JAMBO /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006754/2020	MANGARAJ CHALLAN	RAJIB LOCHON PATTNAIK	ORKEL /19 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006755/2020	BRUNDBABAN PATEL @ TONI	B.B.ROUTRAY	AMBABHONA /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006756/2020	DIBYA RANJAN KANSA @ KUNU	RAJIB LOCHAN PATTNAIK	MALKANGIRI /305 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006757/2020	SOURAV DAS @ BUNU	RAJIB LOCHAN PATTNAIK	MALKANGIRI /305 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0006758/2020	STATE OF ODISHA SAIM SHEKH VS	SAMIR KUMAR MISHRA VS	// KEONJHAR SADAR /51 /2020 ()
36	BLAPL/0006759/2020	STATE OF ODISHA GOUTAM KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /168 /2020 ()
37	BLAPL/0006760/2020	STATE OF ODISHA ABHIJIT JENA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /183 /2020 ()
38	BLAPL/0006761/2020	STATE OF ODISHA SUKANTA MAJHI VS	MIRRA GHOSE VS	// BISSAMCUTTACK /29 /2019 ()
39	BLAPL/0006762/2020	STATE OF ODISHA BALIA @ AKSHYA KUMAR BEHERA VS	BIKRAM CHANDRA GHADEI VS	// BALASORE TOWN /185 /2020 ()
40	BLAPL/0006763/2020	STATE OF ODISHA BALWAN SINGH VS	ASIT KUMAR JENA VS	// / /0 ()
41	BLAPL/0006764/2020	STATE OF ODISHA ABHIJIT JENA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /173 /2020 ()
42	BLAPL/0006765/2020	STATE OF ODISHA MILAN MANDAL VS	ASIT KUMAR JENA VS	// / /0 ()
43	BLAPL/0006766/2020	STATE OF ODISHA GAUTAM KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /173 /2020 ()
44	BLAPL/0006767/2020	STATE OF ODISHA GAUTAM KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /185 /2020 ()
45	BLAPL/0006768/2020	STATE OF ODISHA BAPI @ KUNDAN PRASAD DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BADACHANA /252 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0006769/2020	PRATAP MAJHI VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /18 /2020 () //
47	BLAPL/0006770/2020	ABHIJIT JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /179 /2020 () //
48	BLAPL/0006771/2020	PRUTHIRAJ MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /178 /2020 () //
49	BLAPL/0006772/2020	SIBARAM KUTRUKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /73 /2020 () //
50	BLAPL/0006773/2020	KAILASH SA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	KESINGA /103 /2020 () //
51	BLAPL/0006774/2020	SIBA BEHERA @ RINKU GUMANSINGH VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /139 /2020 () //
52	BLAPL/0006775/2020	JULFIKAR @ JUFUKARALI KHAN @ JULFUKARALI KHAN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 () //
53	BLAPL/0006776/2020	ABHIJIT JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /168 /2020 () //
54	BLAPL/0006777/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /183 /2020 () //
55	BLAPL/0006778/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /178 /2020 () //
56	BLAPL/0006779/2020	ABHIJIT JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /178 /2020 () //
57	BLAPL/0006780/2020	M.C.MANI KANTA	SUBODH KUMAR MOHANTY	DAMANJODI /65 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006781/2020	JYOTIRMAYA NAYAK @ RAJA	AKSHAYA KUMAR SAHOO	REAMAL /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006782/2020	DURBA LACHHA	G.N.MISHRA	MOTU /18 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006783/2020	RAHUL BHANJ @ROHIT BHANJA	R.ACHARY	MANCHESWAR P.S. /238 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006784/2020	GOPAL KRUSHNA NAYAK@MUNA	RANJITA SINGH	NAYAPALLI P.S. /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006785/2020	NANDA LAL PATEL	A.K.SAHOO	BIJEPUR /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006786/2020	GURU CHARAN FARIKAR @ PARIKAR	P.MOHAPATRA	RAIBAGA /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006787/2020	DEBA MADKAMI	KRUSHNA CHANDRA DASH	MALKANGIRI /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006788/2020	KUNA@TUKUNA SAHU	SATYA RANJAN MULIA	CHHENDIPADA /363 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006789/2020	KALU CHARAN RAUTA	JYOTIRMAYA SAHOO	BUGUDA /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006790/2020	SAMIRA PANDI	JYOTIRMAYA SAHOO	BUGUDA /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006791/2020	BALMIKI BEHERA	PARTHA SARATHI DAS	KABISURYANAGAR (KODALA) /174 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	BLAPL/0006792/2020	STATE OF ODISHA JAGAT HARIJAN VS	BIJAYANANDA DASH VS	// B.SINGHPUR /95 /2019 ()
70	BLAPL/0006793/2020	STATE OF ODISHA SARBESWAR SAHOO @ BABU VS	APARESH BHOI VS	// / /0 ()
71	BLAPL/0006794/2020	STATE OF ODISHA SURESH SAHOO @ SURESA SAHOO @ SURESH SAHOO VS	SURESH RANJAN MOHAPATRA VS	// MANGALPUR /124 /2017 ()
72	BLAPL/0006795/2020	STATE OF ODISHA SURESH KUMBHAR VS	B.B.ROUTRAY VS	// SOHELLA /29 /2016 ()
73	BLAPL/0006796/2020	STATE OF ODISHA SHYAM @ SHYAM SUNDAR HALDAR VS	AKSHAYA KUMAR SAHOO VS	// BALIAPANDA /103 /2020 ()
74	BLAPL/0006797/2020	STATE OF ODISHA SUSANTA MOHAPATRA VS	RAMAKANTA PANDA VS	// BASTA /89 /2009 ()
75	BLAPL/0006798/2020	STATE OF ODISHA DILLIP PRADHAN VS	RADHARAMAN DAS NAYAK VS	// NAYAKOT /53 /2019 ()
76	BLAPL/0006799/2020	STATE OF ODISHA KISHORE BIRA VS	B.R.TRIPATHY VS	// R.UDAYAGIRI /18 /2020 ()
77	BLAPL/0006800/2020	STATE OF ODISHA RAM CHANDRA PUJARI VS	NIHAR RANJAN SAHOO VS	// MALKANGIRI /207 /2020 ()
78	BLAPL/0006801/2020	STATE OF ODISHA KARUNA@KARUNAKAR SETHI VS	RAMESH KUMAR SAHU VS	// SORO /212 /2020 ()
79	BLAPL/0006802/2020	STATE OF ODISHA PALTU@ SIDHARTH MAJUMDAR @SIDDHARTH MAJUMDAR VS	SURESH RANJAN MOHAPATRA VS	// SPL.TASK FORCE /9 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	BLAPL/0006803/2020	DILA @ DILESWAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /86 /2020 () //
81	BLAPL/0006804/2020	RINKU BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /228 /2018 () //
82	BLAPL/0006805/2020	GANGADHAR DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BERHAMPUR SADAR /56 /2020 () //
83	BLAPL/0006806/2020	AMULYA PARICHHA VS STATE OF ODISHA	B.R.TRIPATHY VS	RAYAGADA /55 /2020 () //
84	BLAPL/0006807/2020	DINESH KHATIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /61 /2020 () //
85	BLAPL/0006808/2020	RABINDRA MISHAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /208 /2020 () //
86	BLAPL/0006809/2020	SARAT PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UNDYAGIRI /49 /2020 () //
87	BLAPL/0006810/2020	NIRJHAR KUMAR SINGH @ NIRJHAR SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /60 /2020 () //
88	BLAPL/0006811/2020	RUJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /14 /2019 () //
89	BLAPL/0006812/2020	JYOTI RANJAN PATTNAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	BALANGA /17 /2020 () //
90	BLAPL/0006813/2020	RANKA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /250 /2020 () //
91	BLAPL/0006814/2020	MUKESH JAIN	DR.A.P.SINGH	BHUBANESWAR CBI /16 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0006815/2020	ABDUL ALIM	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0006816/2020	HIMANSU BAL	ASIT KUMAR JENA	BYREE /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0006817/2020	SANJIT NAYAK	JULU KHANSAMA	GOVINDPUR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0006818/2020	SUSANT KUMAR PRADHAN	JYOTIRMAYA SAHOO	BUGUDA /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0006819/2020	SEKH ASLAM	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0006820/2020	MANAS RANJAN DAS @ MANU	BIRAJA PRASANNA DAS	BALASORE SADAR /252 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0006821/2020	DEBARAJ @ MUNA JENA	PRASANTA KUMAR NANDA	KHARABEL NAGAR P.S. /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0006822/2020	BADAL NAYAK	DINESH KUMAR MOHANTY	GOP /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0006823/2020	SANADA NAIK @ KALU	BIDYALOK MOHAPATRA	ANGUL TOWN /684 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0006824/2020	BANAMALI SWAIN	JYOTIRMAYA SAHOO	BUGUDA /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0006825/2020	RANJITA SWAIN	JYOTIRMAYA SAHOO	BUGUDA /224 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	BLAPL/0006826/2020	STATE OF ODISHA BIKASH DALEI VS	PARTHA SARATHI NAYAK VS	// / /0 ()
104	BLAPL/0006827/2020	STATE OF ODISHA PRAFULLA KHATEI VS	JYOTIRMAYA SAHOO VS	// BUGUDA /224 /2020 ()
105	BLAPL/0006828/2020	STATE OF ODISHA JENA MAJHI VS	MANAS CHAND VS	// NARLA /86 /2019 ()
106	BLAPL/0006829/2020	STATE OF ODISHA BABU @ SAMIR KUMAR NAYAK VS	SRINIBASH SAHOO VS	// AUL /54 /2019 ()
107	BLAPL/0006830/2020	STATE OF ODISHA KAWAR NAVNEET SINGH VS	AMIT PRASAD BOSE VS	// JEYPORE SADAR /123 /2019 ()
108	BLAPL/0006831/2020	STATE OF ODISHA PRAMOD KISHANI @ PAMA VS	AMIT PRASAD BOSE VS	// JEYPORE SADAR /145 /2020 ()
109	BLAPL/0006832/2020	STATE OF ODISHA DHULIA @ SAROJ BEHERA VS	BHABANI SANKAR MISHRA VS	// BADACHANA /252 /2020 ()
110	BLAPL/0006833/2020	STATE OF ODISHA SURESAN PRADHAN VS	PRASANNA KUMAR PARHI VS	// BIJEPUR /167 /2020 ()
111	BLAPL/0006834/2020	STATE OF ODISHA JAUDEV @ JAYADEV MAHARAJ VS	PARTHA SARATHI DAS VS	// / /0 ()
112	BLAPL/0006835/2020	STATE OF ODISHA JYOTI RANJAN PATRNAIK VS	RAMDAS ACHARY VS	// BALANGA /25 /2020 ()
113	BLAPL/0006836/2020	STATE OF ODISHA CHAITANYA TUDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /193 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	BLAPL/0006837/2020	PARHA SARATHI @ PARTHASARATHI BISWABISWAJIT NAYAK VS STATE OF ODISHA	VS VS	/ /0 () //
115	BLAPL/0006838/2020	SK.JALAUDDIN @ JALAL VS STATE OF ODISHA	S.KHAN VS	TIRTOL /212 /2020 () //
116	BLAPL/0006839/2020	PAPU @ TEJPAL SINGH VS STATE OF ODISHA	SASIM Ajitav pattnaik VS	BARIPADA TOWN /477 /2020 () //
117	BLAPL/0006840/2020	UGRESAN MAHANTA VS STATE OF ODISHA	R.K.ROUTRAY VS	CHOUDWAR /366 /2020 () //
118	BLAPL/0006841/2020	RAJU @ KALIA @ JAGABANDHU PRUSTY VS STATE OF ODISHA	SUBRATA PANDA VS	BAHALDA /51 /2015 () //
119	BLAPL/0006842/2020	SAMA MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUDULIPODA /25 /2020 () //
120	BLAPL/0006843/2020	SUNIL NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	BARIA /43 /2020 () //
121	BLAPL/0006844/2020	SINGA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /113 /2020 () //
122	BLAPL/0006845/2020	Y.RAVI KUMAR VS STATE OF ODISHA	BANAMALI SAHOO VS	JEYPORE TOWN /377 /2015 () //
123	BLAPL/0006846/2020	ARJUN BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /15 /2019 () //
124	BLAPL/0006847/2020	DILIP PRADHAN @ DILLIP KUMAR PRADHANSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS VS	TIKABALI /80 /2018 () //
125	BLAPL/0006848/2020	ASWINI BEHERA	BIBHUDA NANDA MOHAPATRA	BANGRIPOSI /154 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	BLAPL/0006849/2020	TITU DALAI	BIBHUDA NANDA MOHAPATRA	BUGUDA /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	BLAPL/0006850/2020	MANAS RANJAN PRADHAN	BIBHUDANANDA MOHAPATRA	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	BLAPL/0006851/2020	SAGAR NAYAK	SURYA KANTA DWIBEDI	//0
		VS	VS	()
		STATE OF ODISHA		//
129	BLAPL/0006852/2020	SAMUEK MADKAMI	SATYANARAYAN MISHRA	KALIMELA /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CMP/0000518/2020	BIMALA DEI	DEEPALI MOHAPATRA	//
		VS	VS	CIVIL JUDGE (SD),PURI(Puri)
		JITENDRA BEHERA		IA/0000142/2020
131	CMP/0000519/2020	NIRANJAN PRUSTY	MANAS CHAND	//
		VS	VS	CIVIL JUDGE (JR.DIV.),AUL(Kendrapara *)
		SARAT KUMAR PRUSTY		IA/0000032/2019
132	CMP/0000520/2020	TAPAN KUMAR PARIDA	DEBASIS TRIPATHY	//
		VS	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak *)
		BIJAYA KUMAR KHILLAR		CS/0000651/2010
133	CONTC/0003991/2020	NAGENDRA NAYAK	ADV	//
		VS	VS	()
		PRADIPTA MOHAPATRA		//
134	CONTC/0003992/2020	PUSKAR MAJHI	L.K.MOHANTY	//
		VS	VS	()
		SATYABRATA SAHU		//
135	CONTC/0003993/2020	SATYANARAYAN SAHOO	BIPLAB MOHANTY	//
		VS	VS	()
		NIRANJAN JENA		//
136	CONTC/0003994/2020	SATYANARAYAN SAHOO	BIPLAB MOHANTY	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		NIRANJAN JENA		//
137	CONTC/0003995/2020	KAMAL PRASAD MISHRA	L.K.MOHANTY	//
		VS	VS	0
		SATYABRATA SAHU		//
138	CONTC/0003996/2020	MURALIDHAR SAHOO	ADV	//
		VS	VS	0
		PRADIPTA MOHAPATRA		//
139	CONTC/0003997/2020	DURGA PRASANNA MISHRA	ADV	//
		VS	VS	0
		G.MATHI VATHANAN		//
140	CONTC/0003998/2020	BIDYUT KUMAR PANIGRAHI	ADV	//
		VS	VS	0
		G.MATHI VATHANAN		//
141	CONTC/0003999/2020	ANTARYAMI NAYAK	ADV	//
		VS	VS	0
		G.MATHI VATHANAN		//
142	CONTC/0004000/2020	MANOJ KUMAR PRADHAN	ADV	//
		VS	VS	0
		AMIT MOTWANI		//
143	CONTC/0004001/2020	ADWEITA PRASAD PADHY	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
144	CONTC/0004002/2020	SULOCHANA SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRATA SAHU		//
145	CONTC/0004003/2020	GOLAKA CHANDRA SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
		SATYABRAT SAHU		//
146	CONTC/0004004/2020	DINABANDHU SAHU	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
147	CONTC/0004005/2020	MIRABAI PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0004006/2020	TRILOCHAN MISHRA VS SATYABRATA SAHOO	ADV VS	// 0 //
149	CONTC/0004007/2020	ASHOK KUMAR BEHERA VS SATYABRATA SAHOO	ADV VS	// 0 //
150	CONTC/0004008/2020	BINOD BIHARY PARDHAN VS SATYABRATA SAHU	ADV VS	// 0 //
151	CONTC/0004009/2020	DHURBA CHARAN SAHOO VS SATYABRATA SAHOO	ADV VS	// 0 //
152	CONTC/0004010/2020	JAMBUNATH SAMAL VS PRADIPTA MOHAPATRA	L.K.MOHANTY VS	// 0 //
153	CONTC/0004011/2020	PRADIPTA KUMAR PANDA VS CHITRA ARUMUGAM	SAMEER KUMAR DAS VS	// 0 //
154	CONTC/0004012/2020	NILAMANI PANDA VS SATYABRATA SAHU	ADV VS	// 0 //
155	CONTC/0004013/2020	BINDU RAJ VS PRADEEP KUMAR MOHAPATRA	K.K.SWAIN VS	// 0 //
156	CONTC/0004014/2020	HRUDANANDA MAHATRAY VS SATYABRATA SAHOO	ADV VS	// 0 //
157	CONTC/0004015/2020	BIRENDRA KUMAR PANDA VS CHIEF DISTRICT VETERINARY OFFICER, SAMBALPUR	ADV VS	// 0 //
158	CONTC/0004016/2020	GOBINDA CHANDRA BAGH VS CHIEF DISTRICT VETERINARY OFFICER, SAMBALPUR	ADV VS	// 0 //
159	CONTC/0004017/2020	DR.JANARDAN ROUT	SAMARENDRA PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		SWASOTA MISHRA		//
160	CONTC/0004018/2020	DEYYALA SANDESWAR RAO	ADV	//
		VS	VS	()
		B.A.MOHAN RAO		//
161	CRLA/0000494/2020	NANDAKISHORE BARIK	AMULYA RATNA PANDA	BALASORE SADAR /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLA/0000495/2020	BHAGIA @ BHAGABAN SAHU	JYOTIRMAYA SAHOO	BUGUDA /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	CRLA/0000496/2020	SANIA @ KAMAL LOCHAN NAYAK	DEVI PRASAD DASH	BALASORE SADAR /185 /2020
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000177/2020
164	CRLA/0000497/2020	GANESH NAYAK	BIJAYA KUMAR RAGADA	BASTA /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMA/0000134/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	LAXMISAGAR P.S. /224 /2020
		VS	VS	()
		RAJESH NAYAK @ BABUL		//
166	CRLMA/0000135/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	BADAGODA P.S. /254 /2020
		VS	VS	()
		ROSHAN JENA		//
167	CRLMA/0000136/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	BADAGODA P.S. /254 /2020
		VS	VS	()
		JAGADISH GAJENDRA @ RAJA		//
168	CRLMA/0000137/2020	GHANASHYAM MISHRA	BINI MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0001381/2020	N.BULU PATRA	BINAYA KUMAR MOHANTY	BUGUDA /204 /2015
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0001382/2020	ANINDITA DEY		/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0001383/2020	STATE OF ODISHA ARJUN @ ARJUN KHILLA VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
172	CRLMC/0001384/2020	STATE OF ODISHA RAMESH CHANDRA JENA VS	DURLLABHA RANJAN MISHRA VS	// ATHAMALLIK /38 /2010 ()
173	CRLMC/0001385/2020	STATE OF ODISHA PRASANTA KUMAR DAS @ PRASANTA DAS VS	ASIT KUMAR JENA VS	// BYREE /87 /2018 ()
174	CRLMP/0001103/2020	STATE OF ODISHA RANJU BHOI VS	N.SAHANI VS	// / /0 ()
175	CRLMP/0001104/2020	STATE OF ODISHA MANDAKINI MALIK VS	PARESH KUMAR SAHOO VS	// PATTAMUNDAI /297 /2020 ()
176	CRLMP/0001105/2020	STATE OF ODISHA PUSHPANJALI MOHAPATRA VS	DIPTI RANJAN MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /57 /2020 ()
177	CRLMP/0001106/2020	DEBASHIS KHATAI RUNULATA MOHANTY VS	P.K.ROUT VS	// / /0 ()
178	CRLMP/0001107/2020	STATE OF ODISHA PRAFULLA KUMAR PATNAIK VS	RAJJEET ROY VS	// / /0 ()
179	CRLMP/0001108/2020	NIBEDITA PATNAIK KUMUD RANJAN RATH VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
180	CRLMP/0001109/2020	IIC,CHANDRASEKHARPUR POLICE STATION SAKYASINGHA PATTANAIAK VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
181	CRLMP/0001110/2020	IIC,LAXMISAGAR POLICE STATION SUBASH CHANDRA GUIN VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /196 /2020 ()
		IIC,PURIGHAT POLICE STATION		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLREV/0000384/2020	NARTHU VENKATARAMANAYYA VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	ADVA /74 /2020 () //
183	CRLREV/0000385/2020	PRIYABRATA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// / /0 () //
184	CRLREV/0000386/2020	AJAYA BAGH VS STATE OF ODISHA	TUKUNA KU MISHRA VS	JEYPORE SADAR /91 /2019 () //
185	CRLREV/0000387/2020	KABIRAJ PARIDA VS STATE OF ODISHA	M.M.PATNAIK VS	KODALA /59 /2007 () //
186	CRLREV/0000388/2020	GURPREET SINGH VS SARBJEET KAUR	PABITRA KUMAR NAYAK VS	// / /0 () //
187	FAO/0000663/2020	LEGAL MANAGER(T.P.CELL),NEW INDIA ASSURANCE COMPANY LTD. VS GITANJALI SAHU	BRANKH COMNRA SINGH VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack) EC/0000517/2013
188	JCRLA/0000032/2020	TIKA@GANESWAR PRADHAN VS STATE OF ODISHA	ADV VS	KUJANGA /176 /2013 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur *) CT/0000153/2013
189	JCRLA/0000033/2020	SUKUMAR GOUDA VS STATE OF ODISHA	ADV VS	MALKANGIRI /105 /2019 A.D.J.,MALKANGIRI(Malkangiri *) TR/0000015/2019
190	JCRLA/0000034/2020	SARATHI GOMANGO VS STATE OF ODISHA	ADV VS	RAMAGIRI /28 /2017 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati *) ST/0000028/2018
191	JCRLA/0000035/2020	SALUKA BAIPAI VS STATE OF ODISHA	ADV VS	KHAMAR /20 /2016 A.D.J.,TALCHER(Anugul *) CT/0000093/2016
192	MACA/0000659/2020	THE MANAGER, T.P.CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS SUJATA MISHRA	SURANGE COMPANY LTD. VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000429/2016
193	RVWPET/0000298/2020	BIDYUT KUMAR NAYAK	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	RVWPET/0000299/2020	DENTAL COUNCIL OF INDIA	RAJANI CHANDRA MOHANTY	//
		VS	VS	0
		DR.HIMANI JOSHI		//
195	TRP(C)/0000153/2020	USHARANI SAHOO	SIDDHARTH PRASAD MISHRA	//
		VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		GURUJI SWETA CHANDAN		CP/0000068/2020
196	WA/0000560/2020	BHUBANESWAR RATH	GURU PRASAD PATTNAIK	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY,DEPARTMENT OF SCHOOL AND MASS EDUCATION		//
197	WA/0000561/2020	SASHIBHUSAN MUNDA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		AUTHORISED OFFICER, SRIRAM TRANSPORT FINANCE LTD.		//
198	WP(C)/0024462/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024465/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024466/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024467/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024468/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024469/2020	AISWARIKA BADAJENA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0024470/2020	SIPRA RANI MISHRA	SUPRIYA PATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0024471/2020	UNION OF INDIA SOUMYA SANDEEP JAGDEV VS	PRABODHA CH. NAYAK VS	// // 0
206	WP(C)/0024472/2020	STATE OF ODISHA KAMAL KUMAR MOHANTY VS	SUPRIYA PATRA VS	// // 0
207	WP(C)/0024473/2020	UNION OF INDIA DINESH TIRKEY VS	ANJAN KUMAR BISWAL VS	// // 0
208	WP(C)/0024474/2020	STATE OF ODISHA RANJIT KUMAR BADAJENA VS	SUPRIYA PATRA VS	// // 0
209	WP(C)/0024475/2020	UNION OF INDIA PRASANNA KUMAR BARAL VS	ANJAN KUMAR BISWAL VS	// // 0
210	WP(C)/0024476/2020	STATE OF ODISHA VISHAL KAMANI VS	SUPRIYA PATRA VS	// // 0
211	WP(C)/0024477/2020	UNION OF INDIA RAJESWARI SARANGI VS	ANJAN KUMAR BISWAL VS	// // 0
212	WP(C)/0024478/2020	STATE OF ODISHA RINA BEHERA VS	SUPRIYA PATRA VS	// // 0
213	WP(C)/0024479/2020	UNION OF INDIA BABITA MOHANTY VS	HIMANSHU BHUSAN DASH VS	// // 0
214	WP(C)/0024480/2020	STATE OF ODISHA PRAVAT KUMAR ACHARYA VS	SUPRIYA PATRA VS	// // 0
215	WP(C)/0024481/2020	UNION OF INDIA SANTILATA NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0024482/2020	BANAJA MOHAPATRA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
217	WP(C)/0024483/2020	ABHISEK SINGH SAMANT VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
218	WP(C)/0024484/2020	KANAKA MANJARI KAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
219	WP(C)/0024485/2020	MONALISA MANSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	WP(C)/0024486/2020	SURYAKANTA SANGANERIA VS STATE OF ODISHA	ASOK MOHANTY VS	// 0 //
221	WP(C)/0024487/2020	LOKNATH MOHANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	WP(C)/0024488/2020	SANTANU PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
223	WP(C)/0024489/2020	SANTOSH KUMAR MAHANTA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
224	WP(C)/0024490/2020	RAJANIKANTA BEHERA VS SENIOR DIVISIONAL MANAGER, LIC OF INDIA	U.C.MISHRA VS	// 0 //
225	WP(C)/0024492/2020	GOPAL DALAI VS STATE OF ODISHA	B.PANIGRAHI VS	// 0 //
226	WP(C)/0024494/2020	RABINDRANATH PRADHAN VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
227	WP(C)/0024495/2020	JOGENDRA DAS	BAIBASWATA PANIGRAHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024496/2020	PUSPANJALI SAHU	B.PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024497/2020	SAMBHU BHUSAN JALLY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024498/2020	CHANDRA SEKHAR PUJHARI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024499/2020	VEDANTA LTD.	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0024500/2020	SANTOSH KUMAR RATH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024501/2020	RAKESH SAMAL @ RAKESH KUMAR SAMAL	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024502/2020	BASANTA KUMAR SAHU	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024503/2020	VEDANTA LTD.	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
236	WP(C)/0024504/2020	SUBAL CHANDRA BARIK	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		BANK OF INDIA		//
237	WP(C)/0024505/2020	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMSRI SCHOOL,	PRIMSRI SCHOOL, DENGJURI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0024508/2020	SNEHALATA HOTA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0024509/2020	STATE OF ODISHA PRAVASINI DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
240	WP(C)/0024510/2020	STATE OF ODISHA NARAYAN SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
241	WP(C)/0024511/2020	STATE OF ODISHA SURJIT SINGH MAKHIJA VS	S.K.JOSHI VS	// // 0
242	WP(C)/0024512/2020	COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR NALINI KUMARI DEVI VS	SANTOSH KUMAR SWAIN VS	// // 0
243	WP(C)/0024513/2020	STATE OF ODISHA CHANDAN DAS VS	B.MOHAPATRA VS	// // 0
244	WP(C)/0024514/2020	STATE OF ODISHA SUMITRA BARIK VS	B.N.PARIDA VS	// // 0
245	WP(C)/0024515/2020	STATE OF ODISHA BANAMALI MAHANTA VS	B.N.PARIDA VS	// // 0
246	WP(C)/0024516/2020	STATE OF ODISHA CHAITAN CHARAN MAHANTA VS	B.N.PARIDA VS	// // 0
247	WP(C)/0024517/2020	STATE OF ODISHA JHADESWAR MAHANTA VS	B.N.PARIDA VS	// // 0
248	WP(C)/0024518/2020	STATE OF ODISHA BABULI DAS VS	B.MOHAPATRA VS	// // 0
249	WP(C)/0024519/2020	STATE OF ODISHA UMAKANTA MAHANTA VS	B.N.PARIDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0024520/2020	PRAHALAD CHANDRA PRADHAN VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
251	WP(C)/0024521/2020	RAMAN CHANDRA BAIDYA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
252	WP(C)/0024522/2020	NRUSINGHA MALLIK VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
253	WP(C)/0024523/2020	BASUDEV MAHAKUD VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
254	WP(C)/0024524/2020	KRUSHNA CHANDRA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
255	WP(C)/0024525/2020	KAILASH CHANDRA MAHAKUD VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
256	WP(C)/0024526/2020	DHUMALA DAS VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
257	WP(C)/0024527/2020	LAXMIDHAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
258	WP(C)/0024528/2020	UMESH CHANDRA BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
259	WP(C)/0024529/2020	SANKARSAN NAYAK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
260	WP(C)/0024530/2020	RAMAMANI BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0024531/2020	PUSPANJALI MISHRA	B.N.PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024532/2020	KULAMANI PRADHAN	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024533/2020	SANJEEV KUMAR PRADHAN	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024534/2020	SANKARSAN BARIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024535/2020	SWARAJ KUMAR BHOI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024536/2020	LOHIT KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024537/2020	PURANDAR BARIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024538/2020	SCHOOL MANAGING COMMITTEE OF GANDHISGHAN PRIKARAN XIS CHIGORA		//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024539/2020	PROMOD SORENG	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024540/2020	SARAT BEHERA	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024541/2020	BHOLANATH BARIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024542/2020	BHAGABAN MAHANTA	B.N.PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0024543/2020	STATE OF ODISHA SANATAN BARIK VS	B.MOHAPATRA VS	// // 0
274	WP(C)/0024544/2020	STATE OF ODISHA ABHINNA KUMAR BISWAL VS	JYOTIRMAYA GUPTA VS	// // 0
275	WP(C)/0024545/2020	STATE OF ODISHA BHARAT BEHERA VS	B.MOHAPATRA VS	// // 0
276	WP(C)/0024546/2020	STATE OF ODISHA SIMANCHAL SAHU VS	JYOTIRMAYA GUPTA VS	// // 0
277	WP(C)/0024547/2020	STATE OF ODISHA GANESH BEHERA VS	B.MOHAPATRA VS	// // 0
278	WP(C)/0024548/2020	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	JYOTIRMAYA GUPTA VS	// // 0
279	WP(C)/0024549/2020	STATE OF ODISHA SATRUGHNA DAKUA VS	JYOTIRMAYA GUPTA VS	// // 0
280	WP(C)/0024550/2020	STATE OF ODISHA DINABANDHU DAKUA VS	JYOTIRMAYA GUPTA VS	// // 0
281	WP(C)/0024551/2020	STATE OF ODISHA BALARAM BEHERA VS	B.MOHAPATRA VS	// // 0
282	WP(C)/0024552/2020	STATE OF ODISHA PROMOD CHANDRA PATTNAIK VS	JYOTIRMAYA GUPTA VS	// // 0
283	WP(C)/0024553/2020	STATE OF ODISHA NAMITA BISHOYI VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0024554/2020	MAMATA MANJARI JENA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
285	WP(C)/0024555/2020	JITU BEHERA VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
286	WP(C)/0024556/2020	RABI BEHERA VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
287	WP(C)/0024557/2020	SEKHAR CHANDRA PATTANAYAK VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
288	WP(C)/0024558/2020	SANTOSH KUMAR PATTNAYAK VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
289	WP(C)/0024559/2020	JOGENDR NATH MAHANTY VS STATE OF ORISSA	P.C.ACHARYA VS	// 0 //
290	WP(C)/0024560/2020	KAMBUPANI RATHA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
291	WP(C)/0024561/2020	LAXMAN BISOYI VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
292	WP(C)/0024562/2020	KHIROD CHANDRA DAS VS STATE OF ORISSA	P.C.ACHARYA VS	// 0 //
293	WP(C)/0024563/2020	HARA PRASAD MISHRA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
294	WP(C)/0024564/2020	RABINARAYAN SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
295	WP(C)/0024565/2020	UMAKANTA JENA	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024566/2020	KHIROD KUMAR ROUL	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0024567/2020	SABITA PANIGRAHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0024568/2020	PRABASINI PANDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024569/2020	AMIYA KUMAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024570/2020	ARUN KUMAR NAYAK	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
		URMILA NAYAK		//
301	WP(C)/0024571/2020	SUVENDU DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024572/2020	BISWANATH SAHOO	NIRANJAN ROUT	//
		VS	VS	0
		THE COLLECTOR, KENDRAPADA		//
303	WP(C)/0024573/2020	SANTOSH KUMAR KUNDA	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024574/2020	DEBENDRANATH MOHARANA	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024575/2020	RAMAKANTA DAS	S.K.NAYAK (2)	//
		VS	VS	0
		TAHASILDAR, BALASORE		//
306	WP(C)/0024576/2020	SANTILATA SINGH	JYOTIRMAYA GUPTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0024577/2020	STATE OF ODISHA CHIEF GENERAL MANAGER, BSNL, BBSR VS ARJUN SOREN	SANTOSH KUMAR PATTANAIAK VS	// // 0 //
308	WP(C)/0024578/2020	HIMANSU KUMAR HOTA VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CTC	S.P.NATH VS	// 0 //
309	WP(C)/0024579/2020	PRAMOD KISHORE SARANGI VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
310	WP(C)/0024580/2020	CHIEF GENERAL MANAGER, BSNL, BBSR VS CHANDRA MOHAN SOREN	SANTOSH KUMAR PATTANAIAK VS	// 0 //
311	WP(C)/0024581/2020	SIBA DALBEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
312	WP(C)/0024583/2020	AFROZA BEGUM VS STATE OF ORISSA	SAMARENDRA PATTANIK VS	// 0 //
313	WP(C)/0024584/2020	M/S SHIW PRASAD SAHU AND SONS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
314	WP(C)/0024585/2020	NARAHARI SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
315	WP(C)/0024586/2020	JANAKI PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
316	WP(C)/0024587/2020	SWAGATIKA ROUT VS UNION OF INDIA	PRABHU PRASANNA BEHERA VS	// 0 //
317	WP(C)/0024588/2020	LAXMIKANTA ROUT VS STATE OF ORISSA	P.C.ACHRYA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0024589/2020	BASANTILATA BEHERA VS STATE OF ORISSA	DHARMENDRA SETHY VS	// 0 //
319	WP(C)/0024590/2020	SRIMANTA KUMAR TRIPATHY VS STATE OF ODISHA	PRASANT KUMAR SATPATHY VS	// 0 //
320	WP(C)/0024591/2020	PRADIP MITRA VS STATE OF ORISSA	SIBOSANKAR MISHRA VS	// 0 //
321	WP(C)/0024592/2020	SOUMYA KANTA DAS VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
322	WP(C)/0024593/2020	PARAGALATA LAKRA VS COLLECTOR-CUM-DIST.MAGISTRATE, SUNDARGARH	PARTHA SARATHI NAYAK VS	// 0 //
323	WP(C)/0024594/2020	M/S. NAVAJAT PRINTERS VS STATE OF ODISHA	S.M.DWIBEDY VS	// 0 //
324	WP(C)/0024595/2020	GANGADHAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
325	WP(C)/0024596/2020	SANTOSH MISHRA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
326	WP(C)/0024597/2020	BRUNDABAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
327	WP(C)/0024598/2020	AMULI MALIK VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
328	WP(C)/0024599/2020	ASHOK KUMAR DALAI VS COLLECTOR AND DM, CTC	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0024600/2020	KRUSHNA CHANDRA DAS	B.MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024602/2020	JAYANTA MALLICK	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024603/2020	BABANA CHARANA MALLIK	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024604/2020	RABINDRA SAHOO	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024605/2020	PRAKASH DAS	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024606/2020	BIJAY BEHERA	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024607/2020	MANA RAITA	RAVI SHANKAR SAMAL	//
		VS	VS	0
		R.T.O., GAJAPATI		//
336	WP(C)/0024608/2020	BIPIN BIHARI PRUSTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024609/2020	BANITA HARPAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024610/2020	BADRINARAYAN MISHRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024611/2020	SAUKILAL BARIHA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024612/2020	KIRITI CHANDRA PADHAN	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0024613/2020	STATE OF ODISHA DHANANJAYA PRADHAN VS	KAUSHIK SWAIN VS	// // 0
342	WP(C)/0024614/2020	STATE OF ODISHA AMAR SEN PRADHAN VS	KOUSHIK SWAIN VS	// // 0
343	WP(C)/0024615/2020	STATE OF ODISHA RAJ KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
344	WP(C)/0024616/2020	STATE OF ODISHA RAGHUNATHA MAHAPATRA VS	MANORANJAN NAYAK VS	// // 0
345	WP(C)/0024617/2020	STATE OF ORISSA TRINATH BHOI VS	KAUSHIK SWAIN VS	// // 0
346	WP(C)/0024618/2020	STATE OF ODISHA GUPTA BANDHU DHARUA VS	KAUSHIK SWAIN VS	// // 0
347	WP(C)/0024620/2020	STATE OF ODISHA SANTANU KUMAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
348	WP(C)/0024621/2020	STATE OF ODISHA GOPAL BARIHA VS	KAUSHIK SWAIN VS	// // 0
349	WP(C)/0024622/2020	STATE OF ODISHA SUBASH CHANDRA MAHAPATRA VS	AKSHAYA PANDEY VS	// // 0
350	WP(C)/0024623/2020	STATE OF ODISHA NIHARIKA JOSHI VS	KAUSHIK SWAIN VS	// // 0
351	WP(C)/0024624/2020	STATE OF ODISHA AGNIMITRA PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0024625/2020	SARASWATI SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
353	WP(C)/0024626/2020	GUNA SAGAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
354	WP(C)/0024627/2020	SAROJ KUMAR SAHOO VS REGIONAL TRANSPORT OFFICER, CUTTACK	L.N.RAYATSINGH VS	// 0 //
355	WP(C)/0024628/2020	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
356	WP(C)/0024629/2020	JANAK KALET VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
357	WP(C)/0024630/2020	PRAVASINI SETH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
358	WP(C)/0024631/2020	SUBASH CHANDRA SAHOO VS REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL	SUSANTA KU. MISHRA VS	// 0 //
359	WP(C)/0024632/2020	BINOD BIHARI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
360	WP(C)/0024633/2020	PARAKHITA BHOI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
361	WP(C)/0024634/2020	ASHOK KUMAR JOSHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
362	WP(C)/0024635/2020	ARBIN CHAWDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
363	WP(C)/0024636/2020	GAHAKU NAG	B.JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024637/2020	MINATI SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024638/2020	BINOD BIHARI KUMBHAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024639/2020	LUSUKU HEMBRAM	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024640/2020	BHAGABATI MALLICK	HIMANSU BHUSAN SUTAR	//
		VS	VS	0
		THE STATE OF ODISHA		//
368	WP(C)/0024641/2020	JYOTI RANJAN PUROHIT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024642/2020	MAMINA BAHALIA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024643/2020	AMIN BEHERA	B.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024644/2020	BIRENDRA KUMAR BARIHA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024645/2020	PRAMATHA@PRAMATH BISWAS	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024646/2020	BIJAY KUMAR MALIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024647/2020	SATRUGHNA PADHAN	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0024648/2020	STATE OF ODISHA MUNIR BAIG VS	SANJAY KUMAR PRADHAN VS	// // 0
376	WP(C)/0024649/2020	STATE OF ODISHA SUDAYA DAS VS	B.MOHAPATRA VS	// // 0
377	WP(C)/0024650/2020	STATE OF ODISHA MAHENDRA KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
378	WP(C)/0024651/2020	STATE OF ODISHA NAYAN KISHORE PANDA VS	KAUSHIK SWAIN VS	// // 0
379	WP(C)/0024652/2020	STATE OF ODISHA KASTURI BALA SWAIN VS	SUBHANKAR ROUT VS	// // 0
380	WP(C)/0024653/2020	STATE OF ODISHA JHUNU PATRA VS	B.MOHAPATRA VS	// // 0
381	WP(C)/0024654/2020	STATE OF ODISHA PRAHALLAD SAHU VS	KAUSHIK SWAIN VS	// // 0
382	WP(C)/0024655/2020	STATE OF ODISHA RAJKISHORE TRIPATHY VS	DAYANANDA MOHAPATRA VS	// // 0
383	WP(C)/0024656/2020	STATE OF ODISHA RAMA MURMU VS	B.MOHAPATRA VS	// // 0
384	WP(C)/0024657/2020	STATE OF ODISHA BIRANCHI ANDIL VS	KAUSHIK SWAIN VS	// // 0
385	WP(C)/0024658/2020	STATE OF ODISHA SURAMA PUROHIT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0024659/2020	SMRUTIRANJAN MISHRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
387	WP(C)/0024660/2020	NEHRU PANDEY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
388	WP(C)/0024661/2020	KARTIK DAS VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
389	WP(C)/0024662/2020	BALARAM ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
390	WP(C)/0024663/2020	PREMANANDA BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
391	WP(C)/0024664/2020	AYUSMITA PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
392	WP(C)/0024665/2020	PRATAP BARIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
393	WP(C)/0024666/2020	SABITA PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
394	WP(C)/0024667/2020	DINABANDHU ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
395	WP(C)/0024668/2020	SURYA NARAYAN MISHRA VS STATE OF ODISHA	AKSHAYA PANDEY VS	// 0 //
396	WP(C)/0024670/2020	MANASI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //
397	WP(C)/0024671/2020	RAJASHREE PATTNAIK	AKSHAYA PANDEY	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0024672/2020	ODISHA STATE BREWERIES CORPORATION, KANAKA DEVI MOHAPATRA (1)	AKSHAY KUMAR	//
		VS	VS	0
		ODISHA STATE BREWERIES CORPORATION LTD.		//
399	WP(C)/0024673/2020	PRADHAN BUILDERS PVT. LTD.	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		MANDAKINI SENAPATI	D. Nanda	//
400	WP(C)/0024674/2020	SAROJ KUMAR PARIDA	AKSHAYA PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024675/2020	LALIT MAHANANDIA@BUDA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		THE COLLECTOR,SUNDARGARH		//
402	WP(C)/0024676/2020	KIRATI SARAF	SACHIDANANDA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0024677/2020	DHIRENDRA KUMAR SAMAL	SHIB SANKAR MOHANTY	//
		VS	VS	0
		NIRMALA ACHARJYA	DEBASHIS NANDA	//
404	WP(C)/0024678/2020	SUBAL BARMAN	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0024679/2020	SWAPNA RANI ROUT	CHITTA RANJAN SWAIN	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//
406	WP(C)/0024680/2020	AKHSHAYA KUMAR BAL	ASHOK KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024681/2020	SANATAN BEHERA	G.N.MISHRA	//
		VS	VS	0
		DISTRICT PROJECT COORDINATOR,SAMAGRA SIKSHYA,PURI		//
408	WP(C)/0024682/2020	AISECT JUNIOR NURSING SCHOOL	BISHNU PRASAD PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0024683/2020	STATE OF ODISHA PITAMBAR NIMALPURI VS	B.R.TRIPATHY VS	// // 0
410	WP(C)/0024684/2020	STATE OF ORISSA SHOBHAGINI RAJHANS VS	SAROJ KUMAR MISHRA VS	// // 0
411	WP(C)/0024685/2020	STATE OF ODISHA DR. BISWAJIT HOTA VS	SANTOSH KUMAR NANDA VS	// // 0
412	WP(C)/0024686/2020	STATE OF ODISHA DROUPADI MAHARANA VS	A.PATTANAİK VS	// // 0
413	WP(C)/0024687/2020	STATE OF ODISHA RAJKISHORE BEHERA VS	RASHMI KANTA ACHARYA VS	// // 0
414	WP(C)/0024688/2020	STATE OF ODISHA PRAVAS KUMAR NANDA VS	B.K.BARIK VS	// // 0
415	WP(C)/0024689/2020	STATE OF ODISHA NARAYAN DAS VS	UMESH CHANDRA PATTNAİK VS	// // 0
416	WP(C)/0024690/2020	STATE OF ODISHA RAJESH MRUDANGIA VS	A.PATTANAİK VS	// // 0
417	WP(C)/0024691/2020	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	B.N PARIDA VS	// // 0
418	WP(C)/0024692/2020	STATE OF ODISHA S.GOPI VS	S.K.MOHANTY VS	// // 0
419	WP(C)/0024693/2020	STATE OF ODISHA MAHESWAR BISOYI VS STATE OF ODISHA	S.K.MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0024694/2020	M/S HERALD CREATIVES PVT. LTD. VS THE COMMISSIONER OF CT AND GST,ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
421	WP(C)/0024695/2020	MUSTARI KHATOON VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
422	WP(C)/0024696/2020	BIJAYA KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
423	WP(C)/0024697/2020	RABI NARAYAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
424	WP(C)/0024698/2020	GOPINATH NAYAK VS DY. REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	CHITTARANJAN PATTNAIK VS	// 0 //
425	WP(C)/0024699/2020	HAREKRUSHNA SAHOO VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
426	WP(C)/0024700/2020	SITAL KINNER VS GOVERNMENT OF INDIA	OMKAR DEVDAS VS	// 0 //
427	WP(C)/0024701/2020	RAHIM KHAN VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
428	WP(C)/0024702/2020	LIPAN KUMAR SAHOO VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
429	WP(C)/0024703/2020	SK. SAJID ALI VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
430	WP(C)/0024704/2020	SUDESNA HOTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
431	WP(C)/0024705/2020	PRAVAT KUMAR JENA	NIRANJAN LENKA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0024706/2020	URBASHI PRADHAN	ANTARYAMI SWAIN	//
		VS	VS	0
		DEPUTY SECRETARY TO LOKAYUKTA, ODISHA		//
433	WP(C)/0024707/2020	M/S. SHIV METALICKS PVT. LTD.	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0024708/2020	BIKASH CHANDRA SENAPATI	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0024709/2020	MOHAN BEHERA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0024710/2020	RAMESH CHANDRA SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
437	WP(C)/0024711/2020	SWAMI SADANANDA SARASWATI	BASUDEV BARIK	//
		VS	VS	0
		UNION OF INDIA		//
438	WP(C)/0024712/2020	SANTOSH KUMAR BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
439	WP(C)/0024713/2020	REETARANI MALLIK	KHIROD K. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0024714/2020	NIRANJAN SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
441	WP(C)/0024715/2020	PRANA BANDHU JENA	MANAS CHAND	//
		VS	VS	0
		MAHANADI COAL FIELDS LIMITED(MCL)		//
442	WP(C)/0024716/2020	PANCHANAN SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0024717/2020	UNION OF INDIA DEEPAK KUMAR SAHOO VS	SUBASH CHANDRA PANI VS	// // 0
444	WP(C)/0024718/2020	UNION OF INDIA PRAGYAN PARIMITA KUMBHAR VS	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// // 0
445	WP(C)/0024719/2020	STATE OF ORISSA KALUCHARAN BISOI VS	SURYAKANTA DWIBEDI VS	// // 0
446	WP(C)/0024720/2020	STATE OF ODISHA MAHENDRA KUMAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
447	WP(C)/0024721/2020	STATE OF ODISHA SUSHREE SANGITA DASH VS	MANAS PATI VS	// // 0
448	WP(C)/0024722/2020	PRINCIPAL SECRETARY TO GOVT., AGRICULTURE AND FARMER'S EMPOWERMENT DEPT. IMRAN KHAN VS	PRADEEP KUMAR DAS VS	// // 0
449	WP(C)/0024723/2020	STATE OF ODISHA RAJANEE HARICHANDAN VS	ANAM CHARAN PANDA VS	// // 0
450	WP(C)/0024724/2020	STATE OF ORISSA ASHALATA PRADHAN VS	ANAM CH. PANDA VS	// // 0
451	WP(C)/0024725/2020	STATE OF ODISHA M/S. CASA INFRATECH PVT. LTD. VS	ANAM CHARAN PANDA VS	// // 0
452	WP(C)/0024726/2020	STATE OF ORISSA MADHUSMITA ACHARYA VS	ANAM CHARAN PANDA VS	// // 0
453	WP(C)/0024727/2020	STATE OF ORISSA SADHU CHARAN SAMANTARAY VS	ANAM CH. PANDA VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0024728/2020	CHHANDA MOHANTY VS STATE OF ORISSA	ANAM CH. PANDA VS	// 0 //
455	WP(C)/0024729/2020	DAKTAR JENA VS STATE OF ORISSA	ANAM CH. PANDA VS	// 0 //
456	WP(C)/0024730/2020	SANTILATA MAHAPATRA VS STATE OF ORISSA	ANAM CH. PANDA VS	// 0 //
457	WP(C)/0024731/2020	SURENDRA BEHERA VS STATE OF ORISSA	ANAM CH. PANDA VS	// 0 //
458	WP(C)/0024732/2020	LINGARAJ SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
459	WP(C)/0024733/2020	NAKULA JENA VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
460	WP(C)/0024734/2020	BABITA PADHY VS STATE OF ORISSA	ANAM CH. PANDA VS	// 0 //
461	WP(C)/0024735/2020	BENZFAB TECHNOLOGIES PVT. LTD. VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
462	WP(C)/0024736/2020	MANOJ RANJAN KAR VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
463	WP(C)/0024737/2020	LINGARAJ SAHU VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
464	ABLAPL/0011536/2020	RAMAKANTA BINDHANI VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	RAJKANIKA /216 /2020 0 //
465	ABLAPL/0011537/2020	MANOJ KUMAR MALIK	PRASANTA KUMAR SATAPATHY	AUL /151 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0011538/2020	STATE OF ODISHA MAMI NAHAK	S.K.MOHANTY	// BUGUDA /201 /2020
		VS	VS	()
467	ABLAPL/0011539/2020	STATE OF ODISHA MUNA@ SUDARSHAN DAS	TARA PRASAD MOHAPATRA	// NAYAPALLI P.S. /259 /2019
		VS	VS	()
468	ABLAPL/0011540/2020	STATE OF ODISHA SUDARSHAN MOHARANA	PRIYA RANJAN MISHRA	// OUPADA /73 /2020
		VS	VS	()
469	ABLAPL/0011541/2020	STATE OF ODISHA TRIBENI BHOI	BIBHUTI BHUSAN BEHERA	// KANDHEIGOLE /150 /2020
		VS	VS	()
470	ABLAPL/0011542/2020	STATE OF ODISHA MAHI @ MAHESWAR DEHURY	PRADEEP KUMAR PANDA	// CHHENDIPADA /92 /2020
		VS	VS	()
471	ABLAPL/0011543/2020	STATE OF ODISHA DEBASISH DASH @ HAPPY	PARTHA SARATHI NAYAK	// BINJHARPUR /266 /2020
		VS	VS	()
472	ABLAPL/0011544/2020	STATE OF ODISHA SURESH CHANDRA SAHOO	PARTHA SARATHI NAYAK	// BIKRAMPUR FCI /25 /2020
		VS	VS	()
473	ABLAPL/0011545/2020	STATE OF ODISHA SAMBUNATH ROUL	DHARMENDRA SETHY	// OUPADA /72 /2020
		VS	VS	()
474	ABLAPL/0011546/2020	STATE OF ODISHA KAIBALYA PRADHAN	SUBODH KUMAR MOHANTY	// DASPALLA /136 /2020
		VS	VS	()
475	ABLAPL/0011547/2020	STATE OF ODISHA RASMI RANJAN NAYAK	JYOTIRMAYA SAHOO	// CHATRAPUR /229 /2020
		VS	VS	()
476	ABLAPL/0011548/2020	STATE OF ODISHA RANJAN DAS	JAYAKRISHNA MOHAPATRA	// NAIKANI-DIHI /75 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0011549/2020	STATE OF ODISHA JADUMANI PALTASIGH VS	N.SAHANI VS	// CHANDAPUR /66 /2020 ()
478	ABLAPL/0011550/2020	STATE OF ODISHA BASANTI BEHERA VS	U.K.LENKA VS	// BARAMBA /195 /2020 ()
479	ABLAPL/0011551/2020	STATE OF ODISHA RASHMITA SWAIN VS	A.K.SAHOO VS	// REAMAL /24 /2020 ()
480	ABLAPL/0011552/2020	STATE OF ODISHA KULAMANI BEHERA VS	UMESH KUMAR LENKA VS	// BARAMBA /195 /2020 ()
481	ABLAPL/0011553/2020	STATE OF ODISHA NARENDRA ROUT VS	PRAFULLA KU. BISWAL VS	// / /0 ()
482	ABLAPL/0011554/2020	STATE OF ODISHA VENKAT BARIK @ BICKY VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /206 /2020 ()
483	ABLAPL/0011555/2020	STATE OF ODISHA PRASANA KUMAR ROUT VS	PRAFULLA KUMAR BISWAL VS	// / /0 ()
484	ABLAPL/0011556/2020	STATE OF ODISHA LAXMIDHAR MAHARANA @ DHARANIDHAR MAHARANA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /263 /2020 ()
485	ABLAPL/0011557/2020	STATE OF ODISHA HAREKRUSHNA ACHARI @ ACHARY VS	PARTHA SARATHI DAS VS	// SHERAGADA /22 /2015 ()
486	ABLAPL/0011558/2020	STATE OF ODISHA SANJEEB KUMAR MOHANTY @ SANJEEB MOHANTY VS	PARTHA SARATHI DAS VS	// / /0 ()
487	ABLAPL/0011559/2020	STATE OF ODISHA MUNIRAM BAG VS	PRASHANTA KUMAR NAYAK VS	// BANGOMUNDA /62 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0011560/2020	BALARAM ROUL VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /353 /2020 () //
489	ABLAPL/0011561/2020	BRUNDABAN RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /27 /2020 () //
490	ABLAPL/0011562/2020	KISHOR CHANDRA MOHANTY VS STATE OF ODISHA	SATYABRATA PANDA VS	RANPUR /40 /2013 () //
491	ABLAPL/0011563/2020	RANJAN KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /162 /2020 () //
492	ABLAPL/0011564/2020	PITABASA NAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /61 /2018 () //
493	ABLAPL/0011565/2020	GOPABANDHU MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	BASUDEVPUR /242 /2020 () //
494	ABLAPL/0011566/2020	MUKUNDA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	PANDAPADA /100 /2020 () //
495	ABLAPL/0011567/2020	RESMA BIBI VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	BHADRAK RURAL /555 /2020 () //
496	ABLAPL/0011568/2020	SUNITA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	BHADRAK RURAL /550 /2020 () //
497	ABLAPL/0011569/2020	SUDAM SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /13 /2020 () //
498	ABLAPL/0011570/2020	SUMITRA MALIK VS STATE OF ODISHA	KUMUDINI PANDA VS	BASUDEVPUR /243 /2020 () //
499	ABLAPL/0011571/2020	BIKASH PRADHAN @ BIKASH KUMAR PRADHAN	SATYA NARAYAN MISHRA - 4	BHADRAK RURAL /550 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0011572/2020	STATE OF ODISHA PRADIP MALIK	NAMITA PATNAIK	// BASUDEVPUR /243 /2020
		VS	VS	()
501	ABLAPL/0011573/2020	STATE OF ODISHA BANA @ DEEPAK PARIDA	A.PATTANAIK	// AIR FIELD P.S. /162 /2020
		VS	VS	()
502	ABLAPL/0011574/2020	STATE OF ODISHA RAMA PRASAD KUMAR	SATYA NARAYAN MISHRA	// KESINGA /210 /2020
		VS	VS	()
503	ABLAPL/0011575/2020	STATE OF ODISHA SILPA BEHERA	PRASANTA KUMAR PANDA	// DIGAPAHANDI /24 /2020
		VS	VS	()
504	ABLAPL/0011576/2020	STATE OF ODISHA SATYABRATA MALLIK	SURESH KUMAR JENA	// MANGALPUR /350 /2020
		VS	VS	()
505	ABLAPL/0011577/2020	STATE OF ODISHA AJIT KHANDAYATARAY @ DILLIP	A.PATTANAIK	// KANAS /153 /2020
		VS	VS	()
506	ABLAPL/0011578/2020	STATE OF ODISHA NILIMA NAIK	SATYA NARAYAN MISHRA	// KESINGA /210 /2020
		VS	VS	()
507	ABLAPL/0011579/2020	STATE OF ODISHA AKASH ROUT @ BATUA	SUSANTA KUMAR BARAL	// TOMANDO /15 /2020
		VS	VS	()
508	ABLAPL/0011580/2020	STATE OF ODISHA BASANTI MALIK	SATYA NARAYAN MISHRA	// BASUDEVPUR /236 /2020
		VS	VS	()
509	ABLAPL/0011581/2020	STATE OF ODISHA SUBASH MALIK	ARIJEET MISHRA	// PANIKOILI /201 /2020
		VS	VS	()
510	ABLAPL/0011582/2020	STATE OF ODISHA KISHORI SETHY	SURYAKANTA DWIBEDI	// HANDAPA /95 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0011583/2020	STATE OF ODISHA ANNAPURNA PANDA VS	SURYAKANTA DWIBEDI VS	// TALASARI MARINE /52 /2020 ()
512	ABLAPL/0011584/2020	STATE OF ODISHA SADHU CHARAN BEHERA VS	B.B.ROUTRAY VS	// BANAPUR P.S. /294 /2020 ()
513	ABLAPL/0011585/2020	STATE OF ODISHA NIBEDITA BEHERA VS	Lingaraj Sarangi VS	// / /0 ()
514	ABLAPL/0011586/2020	STATE OF ODISH BALARAM MAHARANA VS	DIBYA JYOTI SAHOO VS	// TIHIDI /354 /2020 ()
515	ABLAPL/0011587/2020	STATE OF ODISHA BANAMALI NAYAK VS	ASHOK DAS VS	// DIGAPAHANDI /179 /2020 ()
516	ABLAPL/0011588/2020	STATE OF ODISHA TAPAN DAS VS	SATYA NARAYAN MISHRA VS	// CHANDABALI /174 /2020 ()
517	ABLAPL/0011589/2020	STATE OF ODISHA BELAMATI NAIK VS	B.B.ROUTRAY VS	// SOHELLA /196 /2019 ()
518	ABLAPL/0011590/2020	STATE OF ODISHA AJIT PRADHAN @ AJIT KUMAR PRADHAN VS	DIBYA JYOTI SAHOO VS	// NILGIRI /306 /2020 ()
519	ABLAPL/0011591/2020	STATE OF ODISHA URMILA SAU VS	AMULYA RATNA PANDA VS	// REMUNA /162 /2020 ()
520	ABLAPL/0011592/2020	STATE OF ODISHA GANGA @ GANGADHAR DAS VS	AMULYA RATNA PANDA VS	// REMUNA /159 /2020 ()
521	ABLAPL/0011593/2020	STATE OF ODISHA BAPUJI SAHOO VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	// BANIGOCHA /26 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0011594/2020	NILU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /290 /2020 () //
523	ABLAPL/0011595/2020	SANTANU BARAD @ BUTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /87 /2020 () //
524	ABLAPL/0011596/2020	PINTU@SAROJ MAHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /57 /2020 () //
525	ABLAPL/0011597/2020	BICHITRA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /199 /2019 () //
526	ABLAPL/0011598/2020	MAHENDRA KUMAR @ MAHENDRA SENAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /141 /2020 () //
527	ABLAPL/0011599/2020	SIBARAM PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BARANGA /126 /2020 () //
528	ABLAPL/0011600/2020	SUNIMA SAHOO @ SWANIMA @ SWANIMA SAHOO VS STATE OF ODISHA	TARA PRASAD MAHAPATRA VS	BASELI SAHI PS /113 /2020 () //
529	ABLAPL/0011601/2020	SK.REZIWAN @ SHAIK REZWAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /113 /2020 () //
530	ABLAPL/0011602/2020	PRAVAKAR DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	BHADRAK TOWN /252 /2020 () //
531	ABLAPL/0011603/2020	BHAGIRATHA BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JALESWAR /296 /2020 () //
532	ABLAPL/0011604/2020	MANOJ KUMAR MAHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /57 /2020 () //
533	ABLAPL/0011605/2020	DEBASIS SENAPATI	DEEPAK KU SAHOO	TURUMUNGA /78 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0011606/2020	BIRAKARNA DALAI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0011607/2020	JYOTI RANJAN RANSINGH @ JYOTI PRASAD RANSTINGHA	RANSTINGHA	BEGUNIA P.S. /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0011608/2020	SOMANATH PANDA	TARA PRASAD MOHAPATRA	SATYABADI /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0011609/2020	PABITRA MALLICK	L.BHUYAN	BONTH /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0011610/2020	RASHMI RANJAN BARIK	CHITTA RANJAN DASH	CAPITAL P.S. /356 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0011611/2020	PRASANTA JAYASINGH	CHITTA RANJAN DASH	CHANDAKA P.S. /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0011612/2020	RASHMI RANJAN BARIK	CHITTA RANJAN DASH	AIR FIELD P.S. /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0011613/2020	DHANESWAR BEHERA	ANJAN KUMAR BISWAL	ASKA /410 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0011614/2020	KARUNAKAR MOHAPATRA	G.N.MISHRA	KANAS /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0011615/2020	DURYODHAN BISWAL @ DURYODHAN MOHAPATRA	MOHAPATRA	PIPLI /205 /2018
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0011616/2020	PRASANT KUMAR SAHOO	RAKESH KUMAR MALLICK	KUMBHARAPARA /333 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0011617/2020	STATE OF ODISHA SURENDRANATH BEHERA VS	PRAJNA SARITA MOHANTY VS	// SECTOR-3 /76 /2020 ()
546	ABLAPL/0011618/2020	STATE OF ODISHA BISHNU CHARAN NAYAK VS	PRADEEP KUMAR KUNDU VS	// NIALI /240 /2020 ()
547	ABLAPL/0011619/2020	STATE OF ODISHA TIKI BISWAL ALIAS ANIL JAGDEV VS	LAXMAN PRADHAN VS	// MANCHESWAR P.S. /127 /2020 ()
548	ABLAPL/0011620/2020	STATE OF ODISHA DIBYA JYOTI ROUT VS	BASUDEV BARAL VS	// BAGHAMARI /55 /2020 ()
549	ABLAPL/0011621/2020	STATE OF ODISHA AUROBINDA RAY VS	ASIT KUMAR JENA VS	// MALKANGIRI /301 /2020 ()
550	ABLAPL/0011622/2020	STATE OF ODISHA MANJU BHOI VS	R.ACHARY VS	// SATYABADI /238 /2018 ()
551	ABLAPL/0011623/2020	STATE OF ODISHA SURATHA MAHANTA VS	PRATAP CHANDRA MISHRA VS	// / /0 ()
552	ABLAPL/0011624/2020	STATE OF ODISHA ANNAPURNA PANDA VS	SURYAKANTA DWIBEDI VS	// TALASARI MARINE /43 /2020 ()
553	ABLAPL/0011625/2020	STATE OF ODISHA JEEBANANDA SABAT VS	BAIJAYANTI MOHANTY VS	// / /0 ()
554	ABLAPL/0011626/2020	STATE OF ODISHA AKSHYA PRADHAN @ AKHILA PRADHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /251 /2020 ()
555	ABLAPL/0011627/2020	STATE OF ODISHA RATIKRUSHNA MISHRA @ RATI KANTA MISHRA VS	ANURA PRASAD MOHAPATRA VS	// CHANDANPUR /152 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0011628/2020	SIDDHARTH SANKAR CHAKRA VS STATE OF ODISHA	PRATHA SARATHI DAS VS	PANDAPADA /98 /2020 () //
557	ABLAPL/0011629/2020	CHINTAMANI DAS@DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	SEA BEACH /96 /2020 () //
558	ABLAPL/0011630/2020	LAXMIPRIYA GHADEI VS STATE OF ODISHA	S.K.NAYAK..2 VS	BHADRAK RURAL /540 /2020 () //
559	ABLAPL/0011631/2020	RASHMI RANJAN JENA VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /421 /2020 () //
560	ABLAPL/0011632/2020	SURESH BEHERA VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /262 /2020 () //
561	ABLAPL/0011633/2020	SMRUTI KANTA RATH VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /487 /2020 () //
562	ABLAPL/0011634/2020	GYASUDDIN KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALICHANDRAPUR /234 /2020 () //
563	ABLAPL/0011635/2020	RAGHUNATH BARIK @ RAGHUA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	CAPITAL P.S. /356 /2020 () //
564	ABLAPL/0011636/2020	RAGHUNATH BARIK @ RAGHUA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	AIR FIELD P.S. /178 /2020 () //
565	ABLAPL/0011637/2020	SANKHALI PALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOIDA /69 /2020 () //
566	ABLAPL/0011638/2020	RUSIA BHUJABAL VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /53 /2017 () //
567	ABLAPL/0011639/2020	TIKINA @ CHHETALATA MAHARANA	B.K.NAYAK	PIPLI /364 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0011640/2020	PARESH MALLIK	DEEPAK KU SAHOO	AUL /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0011641/2020	MANORANJAN NATHA @ MANOJ NATHA	SURYAKANTA DWIBEDI	BAISINGA /206 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0011642/2020	OM PRASAD BHAGAT	BIJAY KUMAR DASH	MANGALA BAG /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0011643/2020	RUSIA BHUJABAL	B.K.NAYKA	DELANGA /55 /2017
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0011644/2020	HARIA @ HAREKRISHNA BEHERA	P.R.SINGH	DHENKANAL SADAR /420 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0011645/2020	SABITRI SINGH	DEBASIS TRIPATHY	AUL /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0011646/2020	SANJAYA SAHA @ PUTURI	DEBASIS TRIPATHY	CDA-II /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0011647/2020	PRATYUSH KUMAR TRIPATHY	RAMDAS ACHARY	MAHILA P.S.(BBSR) /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0011648/2020	BASANTA SAMANTARAY	AMLAN SHAKTI PAUL	AIR FIELD P.S. /179 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0011649/2020	DEBABRATA MOHANTY	R.ACHARY	NEMALO /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0011650/2020	PRAKASH NAYAK	PRASANTA KUMAR NANDA	AIR FIELD P.S. /178 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0011651/2020	STATE OF ODISHA PRAKASH NAYAK VS	PRASANTA KUMAR NANDA VS	// AIRPORT /169 /2020 ()
580	ABLAPL/0011652/2020	STATE OF ODISHA PRAKASH NAYAK VS	PRASANTA KUMAR NANDA VS	// BADAGODA P.S. /254 /2020 ()
581	ABLAPL/0011653/2020	STATE OF ODISHA PRAKASH NAYAK VS	PRASANTA KUMAR NANDA VS	// CAPITAL P.S. /356 /2020 ()
582	ABLAPL/0011654/2020	STATE OF ODISHA PRAKASH NAYAK VS	PRASANTA KUMAR NANDA VS	// LAXMISAGAR P.S. /224 /2020 ()
583	ABLAPL/0011655/2020	STATE OF ODISHA HIRA HANS VS	J.N.PANDA VS	// KHARIAR /198 /2020 ()
584	ABLAPL/0011656/2020	STATE OF ODISHA NANDIA BARISALYA @ BRAJA KISHORE BARISALYA VS	A.PATTANAIK VS	// AIR FIELD P.S. /186 /2020 ()
585	ABLAPL/0011657/2020	STATE OF ODISHA NIRU BEHERA VS	A.PATTANAIK VS	// BEGUNIA P.S. /182 /2020 ()
586	ABLAPL/0011658/2020	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	SARAT KUMAR ACHARYA VS	// NAYAPALLI P.S. /293 /2020 ()
587	ABLAPL/0011659/2020	STATE OF ODISHA HEMANANDA BISWAL VS	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /21 /2020 ()
588	ABLAPL/0011660/2020	STATE OF ODISHA BHABANI SANKAR RATH VS	GOPINATH MISHRA VS	// SEA BEACH /96 /2020 ()
589	ABLAPL/0011661/2020	STATE OF ODISHA PRADEEP NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL TOWN /914 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0011662/2020	JAGANNATH OJHA VS STATE OF ODISHA	N.C.ROUT VS	KUAKHIA /303 /2020 () //
591	ABLAPL/0011663/2020	AMIR KUMAR BAGH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /297 /2020 () //
592	ABLAPL/0011664/2020	AMIYA KUMAR MOHAPATRA VS STATE OF ODISHA	A.PATTANAİK VS	AIRPORT /244 /2019 () //
593	ABLAPL/0011665/2020	SARASWATI OJHA VS STATE OF ODISHA	N.C.ROUT VS	KUAKHIA /303 /2020 () //
594	ABLAPL/0011666/2020	MUKTIKANTA BARIK VS STATE OF ODISHA	CHITTARANJAN PATTNAİK VS	SORO /293 /2020 () //
595	ABLAPL/0011667/2020	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /186 /2020 () //
596	ABLAPL/0011668/2020	BUTAN @ DEBASIS SAHOO@DEBASISH SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BARANGA /137 /2020 () //
597	ABLAPL/0011669/2020	PRAVAKAR TRIPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /49 /2020 () //
598	ABLAPL/0011670/2020	CHANDARANI PATI @ SANDHYARANI PATI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CUTTACK SADAR /480 /2020 () //
599	ABLAPL/0011671/2020	HADA @ NABA KISHORE PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /300 /2020 () //
600	ABLAPL/0011672/2020	SANTOSH KUMAR ROUT @ SANTOSH ROUT VS STATE OF ODISHA	B.K.GHADEI VS	MAHILA P.S. BUXIBAZAR /66 /2020 () //
601	ABLAPL/0011673/2020	MAMATA SAMATARAY	SUJATA JENA	AIRPORT /159 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
602	ABLAPL/0011674/2020	STATE OF ODISHA RUSIA BHUJABAL	B.K.NAYAK	// DELANGA /58 /2017
		VS	VS	()
603	ABLAPL/0011675/2020	STATE OF ODISHA EKADUSIA SAHOO	PARTHA SARATHI NAYAK	// KANIHA /192 /2020
		VS	VS	()
604	ABLAPL/0011676/2020	STATE OF ODISHA MAMATA SAHOO	ARUN KUMAR DAS..1	// SORO /292 /2020
		VS	VS	()
605	ABLAPL/0011677/2020	STATE OF ODISHA SASMITA SAHU	MANASH KUMAR PRADHAN	// REAMAL /84 /2019
		VS	VS	()
606	ABLAPL/0011678/2020	STATE OF ODISHA ABDUL RABIUL KHAN @ RABIUL ALLI KHANSATYA NARAYAN MISHRA - 4		// Dhamara Police Station /54 /2020
		VS	VS	()
607	ABLAPL/0011679/2020	STATE OF ODISHA B.ROHIT	PRASANTA KUMAR NANDA	// CHATRAPUR /242 /2020
		VS	VS	()
608	ABLAPL/0011680/2020	STATE OF ODISHA SURUCHI SWAIN @ DALI SWAIN	SURYAKANTA DWIBEDI	// NAKTIDEUL /54 /2020
		VS	VS	()
609	ABLAPL/0011681/2020	STATE OF ODISHA ARUN KUMAR DIGAL @ DIGAL	ANIRUDHA DAS	// RAIKIA /4 /2020
		VS	VS	()
610	ABLAPL/0011682/2020	STATE OF ODISHA SIBA @ SIVA MAJHI @ SHIVA MAJHI	AMULYA RATNA PANDA	// REMUNA /162 /2020
		VS	VS	()
611	ABLAPL/0011683/2020	STATE OF ODISHA PARSURAM PALTASINGH	ANIRUDHA DAS	// CHANDAKA P.S. /154 /2020
		VS	VS	()
612	ABLAPL/0011684/2020	STATE OF ODISHA SARTHAK PATRA	DEBASNAN DAS	// MANGALA BAG /214 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0011685/2020	STATE OF ODISHA RAJESH KUMAR SAHANI VS	DEBASIS BISWAL VS	// CHAULIAGANJA /326 /2020 ()
614	ABLAPL/0011686/2020	STATE OF ODISHA DILLIP DIGAL VS	ANIRUDHA DAS VS	// RAIKIA /4 /2020 ()
615	ABLAPL/0011687/2020	STATE OF ODISHA ASHOK KUMAR @ ASHOK MOHANTY VS	A.C.MOHAPATRA VS	// NISCHINTAKOILI /131 /2020 ()
616	ABLAPL/0011688/2020	STATE OF ODISHA KANHEYALAL BHAGATA VS	KOUSIK ANANDA GURU VS	// LALBAG /231 /2020 ()
617	ABLAPL/0011689/2020	STATE OF ODISHA GYANA RANJAN MOHARANA VS	ASHOK KUMAR ROUT VS	// OLATPUR /94 /2020 ()
618	ABLAPL/0011690/2020	STATE OF ODISHA BHARAT ROUT VS	SUBASH CH. RATH VS	// BALANGA /83 /2020 ()
619	ABLAPL/0011691/2020	STATE OF ODISHA CHANDAN @ AMIYA KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /306 /2020 ()
620	ABLAPL/0011692/2020	STATE OF ODISHA SRABAN SATPATHY @ SAWAN KUMAR SATPA VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /368 /2020 ()
621	ABLAPL/0011693/2020	STATE OF ODISHA AJAYA KUMAR NAYAK VS	SUBASH CH.RATH VS	// CHANDANPUR /60 /2019 ()
622	ABLAPL/0011694/2020	STATE OF ODISHA SANDEEP SAHOO VS	P.R.SINGH VS	// DHENKANAL SADAR /418 /2020 ()
623	ABLAPL/0011695/2020	STATE OF ODISHA PITABAS SRICHANDAN VS	J.P.PARIDA VS	// JODAPADAR /162 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0011696/2020	BIJAYA KUMAR SATPATHY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /368 /2020 () //
625	ABLAPL/0011697/2020	SOUBHAGYA RANJAN NAYAK VS STATE OF ODISHA	ASHOK DAS VS	KANPUR /55 /2020 () //
626	ABLAPL/0011698/2020	JIBANTA MOHARANA VS STATE OF ODISHA	N.BISWAL VS	SAHID NAGAR P.S. /396 /2020 () //
627	ABLAPL/0011699/2020	PITAMBAR BISWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	PIPLI /205 /2018 () //
628	ABLAPL/0011700/2020	TRILOCHAN DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	BASUDEVPUR /238 /2020 () //
629	ABLAPL/0011701/2020	SWAGAT BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SAHID NAGAR P.S. /400 /2020 () //
630	ABLAPL/0011702/2020	ARJUNA BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	THAKURGARH /145 /2020 () //
631	ABLAPL/0011703/2020	GUJI @ CHANDRAMANI BEHERA VS STATE OF ODISHA	S.K.NAYAK-2 VS	RAJKANIKA /225 /2020 () //
632	ABLAPL/0011704/2020	PRAVAKAR @ PRABHAKAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALANGA /93 /2020 () //
633	ABLAPL/0011705/2020	GOURANGA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	MARSHAGHAI /208 /2020 () //
634	ABLAPL/0011706/2020	SANJIT MEHER @ SANJIB MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /266 /2020 () //
635	ABLAPL/0011707/2020	ABHIRAM BEHERA	DEVASHIS PANDA	PURI TOWN /106 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
636	ABLAPL/0011708/2020	STATE OF ODISHA LAMBODAR BEHERA	UDIT RANJAN JENA	// JALESWAR /296 /2020
		VS	VS	()
637	ABLAPL/0011709/2020	STATE OF ODISHA BIJAY KUMAR NAYAK @ BIJU NAYAK	RASHMI KANTA ACHARYA	// MANCHESWAR P.S. /291 /2020
		VS	VS	()
638	ABLAPL/0011710/2020	STATE OF ODISHA GOKULA PUJHARI	MOHENDRA KUMAR MOHAPATRO	// JAIPATNA /38 /2019
		VS	VS	()
639	ABLAPL/0011711/2020	STATE OF ODISHA JOSPEH KHINBUDI @ KHIRBUDI	TUKUNA KUMAR MISHRA	// SEMILLIGUDA /20 /2020
		VS	VS	()
640	ABLAPL/0011712/2020	STATE OF ODISHA BABUL MALLICK @ SIU	PRASANTA KUMAR NANDA	// BADAGODA P.S. /222 /2020
		VS	VS	()
641	ABLAPL/0011713/2020	STATE OF ODISHA DIBVYARANJAN GIRI	SATYAPURNA PANDA	// RAIRANGPUR TOWN /118 /2020
		VS	VS	()
642	ABLAPL/0011714/2020	STATE OF ODISHA KHETRABASI PALEI@PALAI	SUVALAXMI DEVI	// PURI SADAR /129 /2020
		VS	VS	()
643	ABLAPL/0011715/2020	STATE OF ODISHA CHAKRADHAR @ CHARAN PANDA	SRINIBAS SAHOO	// DHARMASALA /379 /2020
		VS	VS	()
644	ABLAPL/0011716/2020	STATE OF ODISHA RAMAKANTA JENA	ASIT KU JENA	// DHUSURI /176 /2020
		VS	VS	()
645	ABLAPL/0011717/2020	STATE OF ODISHA ANTARYAMI SAHOO	P.K.ROUT	// DERABIS /160 /2020
		VS	VS	()
646	ABLAPL/0011718/2020	STATE OF ODISHA MANJU DAS	MANAS CHAND	// SAMBALPUR TOWN /309 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	ABLAPL/0011719/2020	STATE OF ODISHA BATAKRUSHNA @ SUKANTA MOHAPATRA VS	AMULYA RATNA PANDA VS	// KHANTAPADA /1 /2020 ()
648	ABLAPL/0011720/2020	STATE OF ODISHA SUBRAT NAIK VS	BIJAY KUMAR MOHANTY VS	// BANARAPAL /230 /2020 ()
649	ABLAPL/0011721/2020	STATE OF ODISHA BABUN JENA VS	AMULYA RATNA PANDA VS	// BINJHARPUR /284 /2020 ()
650	ABLAPL/0011722/2020	STATE OF ODISHA KSHIRODA KUMARA PARIDA VS	MANOJ BIHARI DAS VS	// KUJANGA /239 /2020 ()
651	ABLAPL/0011723/2020	STATE OF ODISHA RUPENDRA SAMARATH @ RUPENDRA PANAK VS	UMAKANTA BARIK VS	// DABUGAM /104 /2019 ()
652	ABLAPL/0011724/2020	STATE OF ODISHA KARTIKA KUMAR BEHERA VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
653	ABLAPL/0011725/2020	STATE OF ODISHA DASAMU GOND VS	UMAKANTA BARIK VS	// UMERKOTE /213 /2020 ()
654	ABLAPL/0011726/2020	STATE OF ODISHA RAJAT MUKHI @ SAMBHU MUKHI VS	RAJIB LOCHAN PATNAIK VS	// JALESWAR /309 /2020 ()
655	ABLAPL/0011727/2020	STATE OF ODISHA RAJEEB KUMAR NAYAK @ RAJIB NAYAK VS	PRAFULLA CHANDRA DAS VS	// BANSADA /162 /2020 ()
656	ABLAPL/0011728/2020	STATE OF ODISHA SRIDHAR PRASAD NAYAK @ SRIDHAR NAYAK VS	PRAFULLA CHANDRA DAS VS	// BANSADA /162 /2020 ()
657	ABLAPL/0011729/2020	STATE OF ODISHA DARSAN KUMAR SWAIN @ SUDARSHAN VS	B.R.SWAIN VS	// TIRTOL /123 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	ABLAPL/0011730/2020	AHEMAD ALLI @ AHAMED ALI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //
659	ABLAPL/0011731/2020	SANGI @ SANGRAM PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /66 /2017 () //
660	ABLAPL/0011732/2020	BABU BEHERA VS STATE OF ODISHA	N.SAHANI VS	// () //
661	ABLAPL/0011733/2020	NIRANJAN SETHI VS STATE OF ODISHA	P.K.DEO VS	TOMKA /68 /2020 () //
662	ABLAPL/0011734/2020	SUSANTA GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /213 /2020 () //
663	ABLAPL/0011735/2020	SRIDHAR KUMAR DALAI VS STATE OF ODISHA	S.K.SAMAL VS	PURI TOWN /124 /2017 () //
664	ABLAPL/0011736/2020	GOPEWAR GIRI VS STATE OF ODISHA	D.P.JENA VS	RAIRANGPUR (RURAL) /118 /2020 () //
665	ABLAPL/0011737/2020	DORA @ JIBENDU KUMAR BIJAYSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /306 /2020 () //
666	ABLAPL/0011738/2020	BHIMASEN @ BHIMA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /132 /2020 () //
667	ABLAPL/0011739/2020	SHANKAR BISWAL VS STATE OF ODISHA	B.K.GHADEI VS	ERASAMA /150 /2020 () //
668	ABLAPL/0011740/2020	SUBHAKANTA JENA @ KUNA , @ KUNU JENADIBYAJYOTI SAHOO VS STATE OF ODISHA	VS	BHADRAK RURAL /519 /2020 () //
669	ABLAPL/0011741/2020	GOPAL NAIK	SASMITA NANDA	COLLIERY /301 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
670	ABLAPL/0011742/2020	STATE OF ODISHA SAMSAN MALLIK @ PAPUSA	BIBHUDA NANDA MOHAPATRA	// BADAGADA /156 /2020
		VS	VS	()
671	ABLAPL/0011743/2020	STATE OF ODISHA RINARANI BEHERA	AKSHAYA KUMAR PANDEY	// NIRAKARPUR /121 /2020
		VS	VS	()
672	WPC(OAC)/0002915/2018	STATE OF ODISHA JIGNAYAS KUMAR PATEL	M/S.B.S.TRIPATHY 1	// ()
		VS	VS	()
673	WPC(OAC)/0002920/2018	STATE OF ODISHA SRIPATI BISWAL	M/S.B.S.TRIPATHY 1	// ()
		VS	VS	()
674	CONTC(CPC)/0000127/2016	TRANSPORT AND COMMERCE DEPARTMENT MAMATA SENAPATI	M/S.KALI PRASANNA MISHRA	// ()
		VS	VS	()
675	CONTC(CPC)/0000128/2016	STATE OF ODISHA NIKHAT SULTANA	M/S.KALI PRASANNA MISHRA	// ()
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :24/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	62/2020 JCRLA/21/2017	SUSHIL BHOI-MP	MR.P.RAMAKRISHNA PATRO
2	86/2020 RFA/107/2007	PRASANT KU.KAR-MP	SOUMYA MISHRA
3	148/2020 TRP(C)/153/2020	USHARANI SAHOO-MP	SIDDHARTH PRASAD MISHRA
4	160/2020 CRLMP/1107/2020	PRAFULLA KUMAR PATNAIK-MP	RAJJEET ROY
5	381/2020 RSA/11/2008	NILIMA DEY-MP	M/S.S.P.MISRA
6	443/2020 CRLREV/384/2020	NARTHU VENKATARAMANAYYA-MP	TUSHAR KUMAR MISHRA
7	444/2020 CRLREV/384/2020	NARTHU VENKATARAMANAYYA-MP	TUSHAR KUMAR MISHRA
8	445/2020 CRLREV/385/2020	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
9	446/2020 CRLREV/387/2020	KABIRAJ PARIDA-MP	M.M.PATNAIK
10	447/2020 CRLREV/387/2020	KABIRAJ PARIDA-MP	M.M.PATNAIK
11	448/2020 CRLREV/388/2020	GURPREET SINGH-MP	PABITRA KUMAR NAYAK
12	449/2020 CRLREV/388/2020	GURPREET SINGH-MP	PABITRA KUMAR NAYAK
13	450/2020 CRLREV/388/2020	GURPREET SINGH-MP	PABITRA KUMAR NAYAK
14	507/2020 CMP/518/2020	BIMALA DEI-MP	DEEPALI MOHAPATRA
15	508/2020 CMP/519/2020	NIRANJAN PRUSTY-MP	MANAS CHAND
16	616/2020 FAO/483/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
17	617/2020 FAO/484/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
18	618/2020 FAO/485/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
19	619/2020 FAO/483/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
20	620/2020 FAO/484/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
21	621/2020 FAO/485/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
22	622/2020 FAO/27/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	B.C.SINGH
23	623/2020 FAO/27/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	B.C.SINGH
24	624/2020 FAO/259/2020	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
25	625/2020 FAO/259/2020	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE LTD.-MP	B.C.SINGH
26	626/2020	M/S.NEW INDIA ASSURANCE COMPANY LTD-MP	BIVASH CHANDRA SINGH

27	FAO/534/2020 627/2020	M/S.NEW INDIA ASSURANCE COMPANY LTD-MP	BIVASH CHANDRA SINGH
28	FAO/534/2020 888/2020	MD. SONU-MP	PABITRA KUMAR NAYAK
29	BLAPL/6704/2020 890/2020	SUMANTA @ JITENDRA MEHER-MP	S.K.JOSHI
30	BLAPL/5785/2020 891/2020	ROSHAN BHOI-MP	J.N.PANDA
31	BLAPL/3192/2020 892/2020	SULEKHAN KHADIA-MP	BISWAJIT NAYAK
32	BLAPL/5757/2020 893/2020	SUNIT KUMAR DAS @ BABU-MP	DEBASNAN DAS
33	BLAPL/6573/2020 894/2020	DINESH KHATIK-MP	DIPTI RANJAN BHOKTA
34	BLAPL/6807/2020 895/2020	Y.RAVI KUMAR-MP	BANAMALI SAHOO
35	BLAPL/6845/2020 903/2020	N.BULU PATRA-MP	BINAYA KUMAR MOHANTY
36	CRLMC/1381/2020 950/2020	DEBA MAJHI-MP	HIMANSHU BHUSAN DASH
37	CRLA/47/2020 951/2020	ARUN KU.JENA-MP	M/S.B.PUJARI
38	CRLA/216/2010 952/2020	PRAMOD KU.SINGH-MP	M/S.RAJ KISHORE NAYAK
39	CRLA/96/2005 1090/2020	ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
40	MACA/654/2020 1091/2020	ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
41	MACA/655/2020 1092/2020	THE MANAGER, T.P.CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	
42	MACA/659/2020 1215/2020	SASHIBHUSAN MUNDA-MP	CHITTARANJAN PATTNAIK
43	WA/561/2020 1216/2020	STATE OF ODISHA-MP	A.G.A.
44	WA/478/2020 1217/2020	STATE OF ODISHA-MP	A.G.A.
45	WA/467/2020 1218/2020	STATE OF ODISHA-MP	A.G.A.
46	WA/468/2020 1219/2020	STATE OF ODISHA-MP	A.G.A.
47	WA/479/2020 10972/2020	SRINIBAS MOHAPATRA-MP	M/S.SOUMYA MISHRA
48	WP(C)/13391/2019 10978/2020	AISWARIKA BADAJENA-MP	SUPRIYA PATRA
49	WP(C)/24469/2020 10979/2020	SIPRA RANI MISHRA-MP	SUPRIYA PATRA
50	WP(C)/24470/2020 10980/2020	GIRIDHARILAL AGRAWAL-MP	M/S.PRABODHA CH.NAYAK
51	WP(C)/7548/2019 10981/2020	SOUMYA SANDEEP JAGDEV-MP	PRABODHA CH. NAYAK
52	WP(C)/24471/2020 10982/2020	KAMAL KUMAR MOHANTY-MP	SUPRIYA PATRA
53	WP(C)/24472/2020 10983/2020	DINESH TIRKEY-MP	ANJAN KUMAR BISWAL
54	WP(C)/24473/2020 10984/2020	RANJIT KUMAR BADAJENA-MP	SUPRIYA PATRA
55	WP(C)/24474/2020 10985/2020	PRASANNA KUMAR BARAL-MP	ANJAN KUMAR BISWAL
56	WP(C)/24475/2020 10986/2020	VISHAL KAMANI-MP	SUPRIYA PATRA
57	WP(C)/24476/2020 10987/2020	RINA BEHERA-MP	SUPRIYA PATRA
	WP(C)/24478/2020		

58	10988/2020 WP(C)/24477/2020	RAJESWARI SARANGI-MP	ANJAN KUMAR BISWAL
59	10989/2020 WP(C)/24480/2020	PRAVAT KUMAR ACHARYA-MP	SUPRIYA PATRA
60	10990/2020 WP(C)/17887/2019	JAGANNATH INSTITUTE OF SPL EDUCATION-MP	M/S.G.N.MISHRA
61	10991/2020 WP(C)/24483/2020	ABHISEK SINGH SAMANT-MP	PRABODHA CH. NAYAK
62	10993/2020 WP(C)/24492/2020	GOPAL DALAI-MP	B.PANIGRAHI
63	10996/2020 WP(C)/24499/2020	VEDANTA LTD.-MP	PRASHANTA KUMR NAYAK
64	10997/2020 WP(C)/24504/2020	SUBAL CHANDRA BARIK-MP	SANTOSH KUMAR SWAIN
65	10998/2020 WP(C)/24504/2020	SUBAL CHANDRA BARIK-MP	SANTOSH KUMAR SWAIN
66	11001/2020 WP(C)/24513/2020	CHANDAN DAS-MP	B.MOHAPATRA
67	11002/2020 WP(C)/24518/2020	BABULI DAS-MP	B.MOHAPATRA
68	11003/2020 WP(C)/24522/2020	NRUSINGHA MALLIK-MP	B.MOHAPATRA
69	11004/2020 WP(C)/24526/2020	DHUMALA DAS-MP	B.MOHAPATRA
70	11005/2020 WP(C)/24530/2020	RAMAMANI BEHERA-MP	BIRAJA PRASANNA SATAPATHY
71	11006/2020 WP(C)/23506/2020	AYASKANTA TRIPATHY-MP	SURYAKANTA DASH
72	11007/2020 WP(C)/24538/2020	SCHOOL MANAGING COMMITTEE OF GANDHIGHAT PRIN	MARKUSIN MISHRA
73	11008/2020 WP(C)/24539/2020	PROMOD SORENG-MP	ANJAN KUMAR BISWAL
74	11009/2020 WP(C)/24540/2020	SARAT BEHERA-MP	B.MOHAPATRA
75	11010/2020 WP(C)/24543/2020	SANATAN BARIK-MP	B.MOHAPATRA
76	11011/2020 WP(C)/24214/2020	SANTOSH KUMAR ROUT-MP	BIRAJA PRASANNA SATAPATHY
77	11012/2020 WP(C)/24545/2020	BHARAT BEHERA-MP	B.MOHAPATRA
78	11013/2020 WP(C)/24547/2020	GANESH BEHERA-MP	B.MOHAPATRA
79	11014/2020 WP(C)/24551/2020	BALARAM BEHERA-MP	B.MOHAPATRA
80	11015/2020 WP(C)/24555/2020	JITU BEHERA-MP	B.MOHAPATRA
81	11016/2020 WP(C)/24556/2020	RABI BEHERA-MP	B.MOHAPATRA
82	11017/2020 WP(C)/24566/2020	KHIROD KUMAR ROUL-MP	SATYABRATA MOHANTY (1)
83	11018/2020 WP(C)/24568/2020	PRABASINI PANDA-MP	BIRAJA PRASANNA SATAPATHY
84	11019/2020 WP(C)/24572/2020	BISWANATH SAHOO-MP	NIRANJAN ROUT
85	11020/2020 WP(C)/24571/2020	SUVENDU DAS-MP	SHASHI BHUSAN JENA
86	11021/2020 WP(C)/24237/2020	PRADIP KUMAR NAYAK-MP	BIJAYA KUMAR PARIDA..2
87	11022/2020 WP(C)/24573/2020	SANTOSH KUMAR KUNDA-MP	KHIROD K.ROUT
88	11023/2020 WP(C)/24574/2020	DEBENDRANATH MOHARANA-MP	MANMAYA KUMAR DASH
89	11024/2020	CHIEF GENERAL MANAGER, BSNL, BBSR-MP	SANTOSH KUMAR PATTANAIAK

90	WP(C)/24577/2020 11025/2020	CHIEF GENERAL MANAGER, BSNL,BBSR-MP	SANTOSH KUMAR PATTANAİK
91	WP(C)/24580/2020 11027/2020	SWAGATIKA ROUT-MP	PRABHU PRASANNA BEHERA
92	WP(C)/24587/2020 11028/2020	PURNA CHANDRA MAJHI-MP	AMIT PR. BOSE
93	WP(C)/14205/2020 11029/2020	SRIMANTA KUMAR TRIPATHY-MP	PRASANT KUMAR SATPATHY
94	WP(C)/24590/2020 11030/2020	STATE OF ODISHA-MP	M/S.SENIOR STANDING COUNSEL S AND ME
95	WP(C)/12519/2018 11031/2020	SOUMYA KANTA DAS-MP	KRUSHNA CHANDRA DASH
96	WP(C)/24592/2020 11032/2020	STATE OF ODISHA-MP	M/S.SENIOR STANDING COUNSEL
97	WP(C)/11713/2018 11033/2020	PARAGALATA LAKRA-MP	PARTHA SARATHI NAYAK
98	WP(C)/24593/2020 11034/2020	M/S. NAVAJAT PRINTERS-MP	S.M.DWIBEDY
99	WP(C)/24594/2020 11036/2020	CHANDRAKANTA PRADHAN-MP	DR. J.K.LENKA
100	WP(C)/24411/2020 11037/2020	GANGADHAR BEHERA-MP	SIDHESWAR MALLİK
101	WP(C)/24595/2020 11038/2020	BRUNDABAN BEHERA-MP	PRASANTA KUMAR DAS
102	WP(C)/24597/2020 11039/2020	SANJIB KUMAR KANUNGO-MP	M/S SAMEER KUMAR DAS
103	WP(C)/18138/2020 11040/2020	AMULI MALİK-MP	B.MOHAPATRA
104	WP(C)/24598/2020 11041/2020	ASHOK KUMAR DALAI-MP	DILLIP KUMAR MOHAPATRA
105	WP(C)/24599/2020 11042/2020	IPSITA ROUT-MP	M/S.AKSHAYA KUMAR PANDEY
106	WP(C)/3621/2019 11043/2020	KRUSHNA CHANDRA DAS-MP	B.MOHAPATRA
107	WP(C)/24600/2020 11045/2020	JAYANTA MALLİK-MP	B.MOHAPATRA
108	WP(C)/24602/2020 11046/2020	BABANA CHARANA MALLİK-MP	B.MOHAPATRA
109	WP(C)/24603/2020 11047/2020	RABINDRA SAHOO-MP	B.MOHAPATRA
110	WP(C)/24604/2020 11048/2020	PRAKASH DAS-MP	B.MOHAPATRA
111	WP(C)/24605/2020 11049/2020	BIJAY BEHERA-MP	B.MOHAPATRA
112	WP(C)/24606/2020 11050/2020	BIPIN BIHARI PRUSTY-MP	PRASANTA KUMAR NANDA
113	WP(C)/24608/2020 11051/2020	BADRINARAYAN MISHRA-MP	PRASANTA KUMAR NANDA
114	WP(C)/24610/2020 11052/2020	SURYAKANTA SANGANERIA-MP	B.N.MOHANTY
115	WP(C)/24486/2020 11053/2020	MAHENDRA KUMAR JENA-MP	PRASANTA KUMAR SATAPATHY
116	WP(C)/18450/2020 11055/2020	SUBASH CHANDRA MAHAPATRA-MP	AKSHAYA PANDEY
117	WP(C)/24622/2020 11056/2020	ARBIN CHAWDA-MP	GOPAL KRUSHNA MOHANTY
118	WP(C)/24635/2020 11057/2020	LUSUKU HEMBRAM-MP	B.MOHAPATRA
119	WP(C)/24639/2020 11058/2020	AMIN BEHERA-MP	B.MOHAPATRA
120	WP(C)/24643/2020 11059/2020	SUDAYA DAS-MP	B.MOHAPATRA
	WP(C)/24649/2020		

121	11060/2020 WP(C)/24653/2020	JHUNU PATRA-MP	B.MOHAPATRA
122	11061/2020 WP(C)/24505/2020	SCHOOL MANAGING COMMITTEE OF GOVT.PRIMARY SCHOOL, DENGJURI-MP	
123	11062/2020 WP(C)/24655/2020	RAJKISHORE TRIPATHY-MP	DAYANANDA MOHAPATRA
124	11063/2020 WP(C)/24656/2020	RAMA MURMU-MP	B.MOHAPATRA
125	11064/2020 WP(C)/24661/2020	KARTIK DAS-MP	B.MOHAPATRA
126	11065/2020 WP(C)/24668/2020	SURYA NARAYAN MISHRA-MP	AKSHAYA PANDEY
127	11066/2020 WP(C)/23997/2020	DR.PRADIPTA KUMAR GAHAN-MP	PURUSOTTAM CHULI
128	11068/2020 WP(C)/24670/2020	MANASI BEHERA-MP	PRADEEP KUMAR PARIDA
129	11069/2020 WP(C)/24671/2020	RAJASHREE PATTNAIAK-MP	AKSHAYA PANDEY
130	11070/2020 WP(C)/24672/2020	ODISHA STATE BREWERIES CORPORATION, KHURDA DEPARTMENT	PRATAP KUMAR MOHAPATRA
131	11071/2020 WP(C)/24674/2020	SAROJ KUMAR PARIDA-MP	AKSHAYA PANDEY
132	11072/2020 WP(C)/24673/2020	PRADHAN BUILDERS PVT. LTD.-MP	SHIB SHANKAR MOHANTY
133	11073/2020 WP(C)/24677/2020	DHIRENDRA KUMAR SAMAL-MP	SHIB SANKAR MOHANTY
134	11074/2020 WP(C)/24678/2020	SUBAL BARMAN-MP	SURYAKANTA DWIBEDI
135	11075/2020 WP(C)/24679/2020	SWAPNA RANI ROUT-MP	CHITTA RANJAN SWAIN
136	11076/2020 WP(C)/24683/2020	PITAMBAR NIMALPURI-MP	B.R.TRIPATHY
137	11077/2020 WP(C)/24686/2020	DROUPADI MAHARANA-MP	A.PATTANAIAK
138	11078/2020 WP(C)/24690/2020	RAJESH MRUDANGIA-MP	A.PATTANAIAK
139	11079/2020 WP(C)/24691/2020	RANJAN KUMAR MOHANTY-MP	B.N PARIDA
140	11080/2020 WP(C)/24697/2020	RABI NARAYAN MOHANTY-MP	SHASHI BHUSAN JENA
141	11081/2020 WP(C)/24697/2020	RABI NARAYAN MOHANTY-MP	SHASHI BHUSAN JENA
142	11082/2020 WP(C)/24700/2020	SITAL KINNER-MP	OMKAR DEVDAS
143	11083/2020 WP(C)/24704/2020	SUDESNA HOTA-MP	AMIT PRASAD BOSE
144	11084/2020 WP(C)/24703/2020	SK. SAJID ALI-MP	AVIJIT PATNAIK
145	11085/2020 WP(C)/24705/2020	PRAVAT KUMAR JENA-MP	NIRANJAN LENKA
146	11086/2020 WP(C)/24706/2020	URBASHI PRADHAN-MP	ANTARYAMI SWAIN
147	11087/2020 WP(C)/24707/2020	M/S. SHIV METALICKS PVT. LTD.-MP	PRATIK DASH
148	11088/2020 WP(C)/24715/2020	PRANA BANDHU JENA-MP	MANAS CHAND
149	11089/2020 WP(C)/24719/2020	KALUCHARAN BISOI-MP	SURYAKANTA DWIBEDI
150	11090/2020 WP(C)/24718/2020	PRAGYAN PARIMITA KUMBHAR-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
151	11091/2020 WP(C)/24720/2020	MAHENDRA KUMAR JENA-MP	PRASANTA KUMAR SATAPATHY
152	11092/2020	SUSHREE SANGITA DASH-MP	MANAS PATI

153	WP(C)/24721/2020 11093/2020	IMRAN KHAN-MP	PRADEEP KUMAR DAS
154	WP(C)/24722/2020 159/2020	PRAVAKAR SAMANTA-MP	
155	CRLMP/800/2020 852/2020	RUPAK PANIGRAHY-MP	
156	ABLAPL/9551/2019 853/2020	BAIRAGI MAJHI-MP	PARSURAM PANDA
157	ABLAPL/5450/2020 854/2020	PRADEEP PANIGRAHY-MP	
158	ABLAPL/9310/2019 855/2020	SUKANTA RAY-MP	G.N.MISHRA
159	ABLAPL/7341/2018 856/2020	AJAY HANSDA-MP	
160	ABLAPL/5283/2020 857/2020	BIDUR NAHAK-MP	
161	ABLAPL/5972/2020 889/2020	PRAVAKAR DAS @ MANGU-MP	U.K.LENKA, K.MOHANTY
162	BLAPL/1147/2020 1210/2020	BANK OF BARODA-MP	M/S.PRAFULLA KUMAR RATH
163	WA/454/2019 1211/2020	BANK OF BARODA-MP	M/S. PRAFULLA KU.RATH
164	WA/460/2019 1212/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
165	WA/453/2019 1213/2020	BANK OF BARODA-MP	M/S.PRAFULLA KUMAR RATH
166	WA/461/2019 1214/2020	BANK OF BARODA-MP	M/S.PRAFULLA KUMAR RATH
167	WA/459/2019 1220/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
168	WA/451/2019 1221/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
169	WA/469/2019 1222/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
170	WA/470/2019 1223/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
171	WA/472/2019 1224/2020	BANK OF BARODA-MP	M/S.PRAFULLA KU.RATH
172	WA/455/2019 10973/2020	SURESH ROUT-MP	DEEPAK KUMAR MOHAPATRA
173	WP(C)/24459/2020 10974/2020	BHASKAR SAHOO-MP	DEEPAK KUMAR MOHAPATRA
174	WP(C)/24460/2020 10975/2020	SURESH CHANDRA SAHU-MP	DEEPAK KUMAR MOHAPATRA
175	WP(C)/24461/2020 10976/2020	RAMESH CHANDRA DALAI-MP	DEEPAK KUMAR MOAHAPATRA
176	WP(C)/24463/2020 10977/2020	JAYANTI BEHERA-MP	DEEPAK KUMAR MOHAPATRA
177	WP(C)/24464/2020 10992/2020	BRAMHANANDA SAHOO-MP	SUBASH CHANDRA PUSPALAKA
178	WP(C)/24491/2020 10994/2020	AMARESH CHAMPATI-MP	SUBASH CHANDRA PUSPALAKA
179	WP(C)/24493/2020 10995/2020	AMARESH CHAMPATI-MP	SUBASH CHANDRA PUSPALAKA
180	WP(C)/24493/2020 10999/2020	SCHOOL MANAGING COMMITTEE OF GANDAPALI GOVT	PRISWARIN SCHOOL, GANDAPALI-MP
181	WP(C)/24506/2020 11000/2020	JAYANTI BEHERA-MP	SATYABRATA MOHANTY
182	WP(C)/24507/2020 11026/2020	KISHORE CHANDRA BAIPARI-MP	RAJIB LOCHAN PATNAIK
183	WP(C)/24582/2020 11035/2020	NARAYAN CHANDRA DALAI-MP	BISWABIHARI MOHANTY
	WP(C)/18179/2020		

184	11044/2020 WP(C)/24601/2020	ANTARYAMI NAYAK-MP	SATYABRATA MOHANTY
185	11054/2020 WP(C)/24619/2020	RABINARAYAN MISHRA-MP	AKSHAYA KUMAR PANDEY
186	11067/2020 WP(C)/24669/2020	ANCHALIK PARVESH SURAKHYA SANGH-MP	SHIBA PRASAD SWAIN
187	11094/2020 WP(C)/16019/2020	HIMANSHU SEKHAR SAHOO-MP	
188	11095/2020 WP(C)/16019/2020	HIMANSHU SEKHAR SAHOO-MP	